



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,21st December 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE (ACTING)  
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 2**

**[DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (STAY VACATING)</b>				
1	I.A.(Civil)/2246/2020 FIXED in WP(C)/5106/2020	SURI SRINIVASA RAO <b>Versus</b> ABHIJIT RABHA	MR. M KHATANIAR	GA, ASSAM ASSTT.S.G.I. SC, FOREST SC, K A A C
	<b>WITH</b> WP(C)/5106/2020 CAVT. NO. 07252/020,	DR. ABHIJIT RABHA <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MR. N J KHATANIAR MR. P MAHANTA MR. R B GOHAIN	GA, ASSAM MR. M KHATANIAR(R-8) ASSTT.S.G.I. SC, K A A C
<b>ORDERS</b>				
2	Mat.App./34/2018 WITH LCR, FIXED	SMTI MANJULA DAS <b>Versus</b> BIBEKANANDA DAS	MR. A BHATTACHARJEE MR. J SARMA	MRS L BORUAH MISS. M BORAH MR. B B BORAH MS K TSUKRU
3	PIL(Suo Moto)/1/2019 WITH LCR 4 FILES, FIXED	XXXX <b>Versus</b> IN RE- THE STATE OF ASSAM AND 4 ORS.	MR S S DEY SC, G.H.C	MR. P P BARUAH MR. D MAZUMDAR (R5) MS. S KANUNGOE (R5) MR. K GOSWAMI MS. A NEOG MS M KAKOTY MR. A SANDILYA
4	<b>WITH</b> Crl.Pet./57/2019	PARAG GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR G CHOUDHURY MR. A ALAMGEER MR. A AHMED MS. D KALITA MS. S KAUSHIK	PP, ASSAM
5	<b>WITH</b> WA/135/2019	SOCIETY FOR HUMAN ADVANCEMENT AND PROMOTION OF EMPLOYMENT <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR G CHOUDHURY MR. D GOGOI MS. S KAUSHIK	GA, ASSAM
	<b>WITH</b> I.A.(Civil)/1761/2019 in WA/135/2019	SOCIETY FOR HUMAN ADVANCEMENT AND PROMOTION OF EMPLOYMENT <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR G CHOUDHURY MR. D GOGOI MS. S KAUSHIK	GA, ASSAM

6	<b>WITH</b> WP(C)/2212/2019	SOCIETY FOR HUMAN ADVANCEMENT AND PROMOTION OF EMPLOYMENT(SHAPE) <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR G CHOUDHURY MR. D GOGOI MS. S KAUSHIK	GA, ASSAM
7	I.A.(Civil)/1550/2019 FIXED <b>in</b> Mat.App./5488/2019	SRI DHARAM CHAND BAID <b>Versus</b> SMT. KABITA BAID @ NOWLOKHA	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR A DUTTA MR. T CHAKRABORTY	MR. D K KOTHARI MR. B DEKA
	<b>WITH</b> Mat.App./5488/2019 (Filing Number)	DHARAM CHAND BAID <b>Versus</b> KABITA BAID @ NOWLOKHA (H)		
	<b>WITH</b> I.A.(Civil)/5492/2019 (Filing Number)	DHARAM CHAND BAID <b>Versus</b> KABITA BAID @ NOWLOKHA (H)		
8	PIL/10/2020 FIXED	STUDIO NILIMA COLLABORATIVE NETWORK FOR RESEARCH AND CAPACITY BUILDING AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR N DUTTA MRS. R S CHOWDHURY MS S SARMA HAZARIKA MS A BORGHAIN MS. A PAUL	GA, ASSAM SC, HEALTH
9	PIL/21/2020 FIXED	SUBRATA MAZUMDAR AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS,	MR A M MAZUMDAR MRS S B CHOUDHURY	MR S S DEY GA, ASSAM MR SISHIR DUTTA (R2) MR. M NATH MR. A BHATTACHARJEE MR. D J KAPIL MR S DAS (R2) SC, REVENUE MR. SIDHANT DUTTA (R2)

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LEAVE NOTE OF ADVOCATES FOR 21/12/2020

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1)	MR B K SARMA	20-11-2020	To	24-12-2020
2)	DR. B N GOGOI	16-11-2020	To	22-12-2020
3)	MR. J A AHMED	04-12-2020	To	05-01-2021
4)	MR. B NATH	02-12-2020	To	24-12-2020
5)	MR D K DEY	10-12-2020	To	22-12-2020
6)	MR A D CHOUDHURY	15-12-2020	To	03-01-2021
7)	M ALAMGEER	17-12-2020	To	22-12-2020



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 3**

**[DIVISION BENCH-II**

**THIS BENCH WILL RISE AT 1:15 P.M.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/3224/2019 B/O	LAL BHANU <b>Versus</b> THE UNION OF INDIA AND 9 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
2	WP(C)/4780/2019 B/O	KANCHAN KHATUN @ KANCHAN BEGUM <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MR G SAROWAR MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
3	WP(C)/7846/2019	AIJAN NESSA @ AJIAN KHATOON <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. S K ROY MD K RAHMAN MS P M SARMA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
4	WP(C)/7921/2019 B/O	PRABHAT CHANDRA SAHA @ PRABHAT SAHA <b>Versus</b> THE UNION OF INDIA AND 12 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC (R5) SC, ELECTION COMMISSION. (R2) SC, F.T (R3,4,6TO13)
5	WP(C)/389/2020 B/O	NASKOR ALI <b>Versus</b> THE UNION OF INDIA AND 12 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR J ISLAM	SC, NRC (R5) SC, ELECTION COMMISSION. (R2) SC, F.T (R3,4,6TO13)
6	WP(C)/4830/2020 B/O	JAHANARA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A K HUSSAIN MR. B HUSSAIN MR. D ZAKARIA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
7	WP(C)/5416/2020	SABUR UDDIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A A DEWAN MR S PRODHANI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
8	WP(C)/5418/2020	AZIRAN NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	DR. B AHMED MR. N HAQUE MR M HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
9	WP(C)/5423/2020	ASATAN NESSA <b>Versus</b> THE UNION OF INDIA AND 9 ORS	MD. A. RASHID MR. M HUSSAIN MR A K DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

10	WP(C)/5428/2020	MAYRAM BEGUM @ MOIRAM BEGUM <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MR. A AWAL MR. N AHMED MR R A AHMED MR. S K M ALOMGIR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
11	WP(C)/5449/2020	MAINAL HOQUE <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. N AHMED MR R A AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
12	WP(C)/5452/2020	RAINA BEGUM @ SAINA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A M AHMED MS R DEKA MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
13	WP(C)/5458/2020	AKBAR ALI <b>Versus</b> THE UNION OF INDIA AND 9 ORS	MD. A. RASHID MR. M HUSSAIN MR A K DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
14	WP(C)/5461/2020	MUSSTT. ANOWARA BEGUM <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA R ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
15	WP(C)/5462/2020	SABURA KHATUN <b>Versus</b> THE UNION OF INDIA AND 12 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

**ADMISSION**

16	Death Sentence Ref./2/2020 WITH LCR 9 FILES, FIXED	THE STATE OF ASSAM <b>Versus</b> SANJAY RAJOWAR	PP, ASSAM
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**ORDERS**

17	Cont.Case(CrI).(Suo-moto)/1/2020 FIXED	X X X <b>Versus</b> SRI PHAGULAL PRASAD	MR S S DEY, SR. ADV, SC GHC	
18	I.A.(CrI.)/112/2020 WITH OFFICE NOTE, LCR 8 FILES, FIXED in CrI.A./43/2020	RAHMAT ALI AND 19 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN MR. L M RAHMAN	PP, ASSAM MR B GOGOI, SC, HEALTH AND FAMILY WELFARE DEPTT
	<b>WITH</b> CrI.A./43/2020	RAHMAT ALI AND 19 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN MR J ISLAM (A1) MR. L M RAHMAN	MR H R A CHOUDHURY MR H R A CHOUDHURY MR. A AHMED PP, ASSAM
19	CrI.A./177/2020 WITH OFFICE NOTE, FIXED	(THE STATE ) THE NATIONAL INVESTIGATION AGENCY <b>Versus</b> MANAS KONWAR @ MANASH PRATIM KONWAR @ BHIM	MR. S C KEYAL SC, NIA	
	<b>WITH</b>			
20	CrI.A./173/2020	(THE STATE ) THE NATIONAL INVESTIGATION AGENCY <b>Versus</b> DHIRJYA KONWAR @ DHAIJYA KONWAR @ DHAIJYA KONWAR (H)	MR. S C KEYAL	
	<b>WITH</b>			
21	CrI.A./175/2020	(THE STATE) THE NATIONAL INVESTIGATION AGENCY <b>Versus</b> BITTU SONOWAL @ BITTU SONOWAL @ BITU SONOWAL	MR. S C KEYAL MR. S BORTHAKUR MS. P BORAH	

22	I.A.(Civil)/1843/2020 WITH LCR, FIXED in WP(C)/8045/2019	SUFIYA @ SUFIA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR A W AMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	<b>WITH</b> WP(C)/8045/2019	SUFIYA @ SUFIA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR S A BARBHUYAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
23	WP(C)/4908/2020 FIXED (BY STATEMENT FROM SECTION)	HIGH COURT BAR ASSOCIATION, <b>Versus</b> THE GAUHATI HIGH COURT, GUWAHATI AND 7 ORS.	MR. C T. JAMIR MR. L WAPANG MR. I LONGJEM	MR S S DEY SC, GHC GA, NAGALAND
	<b>WITH</b> WP(C)/4909/2020	SMT. T. TILILA SANGTAM <b>Versus</b> THE GAUHATI HIGH COURT AND 6 ORS.	MR. C T. JAMIR MR. L WAPANG	MR S S DEY SC, GHC SC, NAGALAND
	<b>WITH</b> WP(C)/4910/2020	QHETO A. CHOPHY <b>Versus</b> THE GAUHATI HIGH COURT AND 6 ORS.	MR. N MOZHUI	MR S S DEY SC, GHC GA, NAGALAND

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LEAVE NOTE OF ADVOCATES FOR 21/12/2020

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1)	MR B K SARMA	20-11-2020	To	24-12-2020
2)	DR. B N GOGOI	16-11-2020	To	22-12-2020
3)	MR. J A AHMED	04-12-2020	To	05-01-2021
4)	MR. B NATH	02-12-2020	To	24-12-2020
5)	MR D K DEY	10-12-2020	To	22-12-2020
6)	MR A D CHOUDHURY	15-12-2020	To	03-01-2021
7)	M ALAMGEER	17-12-2020	To	22-12-2020



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[THIS BENCH WILL SIT AT 2:00 P.M.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./2884/2020	DEBOJIT BHATTACHARYA <b>Versus</b> THE STATE OF ASSAM	MR. A K AHMED MR A AHMED	PP, ASSAM
2	Bail Appln./2885/2020	IMRAN ALI @ LADEN <b>Versus</b> THE STATE OF ASSAM	MD E AHMED MR. D J DAS MD R ISLAM MS R RABHA MS. A SINGHA	PP, ASSAM
3	Bail Appln./2886/2020	ARUP DAS <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MR. S MUNIR MD R ISLAM MR S JAFRI	PP, ASSAM
4	Bail Appln./2888/2020	PRABAL DAS <b>Versus</b> THE STATE OF ASSAM	MR. D BARUAH MS. T. PAIT	PP, ASSAM
5	Bail Appln./2889/2020	DIGANTA DAS <b>Versus</b> THE STATE OF ASSAM	MR. R BORUAH	PP, ASSAM
6	Bail Appln./2890/2020	BURHAN UDDIN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR H R CHOUDHURY	PP, ASSAM
7	Bail Appln./2891/2020	SANTOSH GUPTA <b>Versus</b> THE STATE OF ASSAM	MR B CHOUDHURY MR S DAS	SPL PP WILDLIFE FOREST ASSAM
8	Bail Appln./2892/2020	MD. AMIR UDDIN RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR Z KAMAR MR S CHAKRABORTY MR M I NEOG MR B TALUKDAR	PP, ASSAM
9	Bail Appln./2894/2020	MD. FARID <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
10	Bail Appln./2895/2020	IMRAN ALI @ LADEN <b>Versus</b> THE STATE OF ASSAM	MD E AHMED MR. D J DAS MD R ISLAM MS R RABHA MS. A SINGHA	PP, ASSAM
11	Bail Appln./2896/2020	IMRAN ALI @ LADEN <b>Versus</b> THE STATE OF ASSAM	MD E AHMED MR. D J DAS MS R RABHA MS. A SINGHA	PP, ASSAM

12	Bail Appln./2899/2020	MD. ABDUR RAHMAN @ ABDUL <b>Versus</b> THE STATE OF ASSAM	MR. K R BORA MR D CHUTIA	PP, ASSAM
<b>BAIL HEARING</b>				
13	AB/3617/2020 FIXED	DANEJ ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. R ISLAM MR M MONDAL	PP, ASSAM
14	AB/3623/2020 FIXED	RAM PRASAD BISWAS AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. P RAHMAN MR A HAQUE	PP, ASSAM
15	AB/3624/2020 FIXED	GAUTAM CHETIA <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/12/2020

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1)	MR B K SARMA	20-11-2020	To	24-12-2020
2)	DR. B N GOGOI	16-11-2020	To	22-12-2020
3)	MR. J A AHMED	04-12-2020	To	05-01-2021
4)	MR. B NATH	02-12-2020	To	24-12-2020
5)	MR D K DEY	10-12-2020	To	22-12-2020
6)	MR A D CHOUDHURY	15-12-2020	To	03-01-2021
7)	M ALAMGEER	17-12-2020	To	22-12-2020



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANOJIT BHUYAN**

**COURT NO: 4**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	W.P.(CrI.)/18/2020 FIXED	PAONAM DIANA DEVI <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. A CHAUDHURY MR. P K DAS MD N ABED MR. D BORA MR. N MAHAJAN	GA, ASSAM ASSTT.S.G.I.
2	Cont.Cas(C)/606/2020	FAZNUL HOQUE <b>Versus</b> JOLLY DAS BRAHMA AND 3 ORS	MR Z HUSSAIN MR. M HOQUE	
3	Cont.Cas(C)/607/2020	M/S M P ENTERPRISE AND ANR <b>Versus</b> MUNIN DAS AND ANR	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE	
4	Cont.Cas(C)/610/2020	PREM KANTA TANTABAI AND 7 ORS <b>Versus</b> POLASH RANJAN GHARPHALIA AND 2 ORS	MR H RAHMAN MRS. B HAZARIKA	
5	Cont.Cas(C)/611/2020	PRABIN TALUKDAR <b>Versus</b> RAJESH KEMPRAY	MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	
6	WP(C)/3912/2020 FIXED	ABDUL MANNAF AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	DR. B AHMED MR. A K AZAD MR A U AHMED MS. H SARMA	GA, ASSAM SC, INDUSTRIES AND COMMERCE
7	WP(C)/5103/2020 FIXED	UDDIPTA BORA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK	SC, FINANCE AND TAXATION
8	WP(C)/5282/2020 FIXED	MD. ARIFUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM AND 17 ORS	MR. D P BORAH	SC, TRANSPORT
9	WP(C)/5405/2020	BISWAJIT DEY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P K DEKA MR. S BISWAS	SC, PNRD
10	WP(C)/5484/2020	BUBUL NATH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H TALUKDAR MR. R SARMA	GA, ASSAM SC, FINANCE
11	WP(C)/5486/2020	MUNINDRA DEKA AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A K DAS MR. S SAHU MR T CHHETRI MR. M J GOGOI	GA, ASSAM SC, SERICULTURE



12	WP(C)/5489/2020	SHYAMAL CH BARMAN AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M A SHEIKH MR. Z H AHMED MS F INTAZ	GA, ASSAM
13	WP(C)/5500/2020	MALA BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR D K DEY MS T DEBNATH	GA, ASSAM
14	WP(C)/5501/2020	PRANJITA BASUMATARY AND 122 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M K BORO MS J DAS	SC, PNRD GA, ASSAM SC, FINANCE
15	WP(C)/5506/2020	NOOR AHMED BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. JUNM LASKAR MS. A AHMED	SC, PNRD
16	WP(C)/5508/2020	DINESH CH SARMAH AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. MD S HOQUE MR. M DEKA	SC, PENSION
17	WP(C)/5516/2020	BIJU BOR SAIKIA AND 17 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B BARUAH MR P SHAKWA	SC, NHM SC, HEALTH AND F W
18	WP(C)/5523/2020	AJIT SONOWAL <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU MR. R R KAUSHIK	GA, ASSAM
19	WP(C)/5525/2020	DR. RAJENDRA PRASAD CHAKRABORTY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A SARMA MR M K ROY	SC, AG SC, HEALTH
20	WP(C)/5526/2020	RAMA KANTA PATAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR D K DEY MS T DEBNATH	GA, ASSAM
21	WP(C)/5527/2020	GOBINDA NARAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. D SONOWAL MS. S CHUTIA	SC, WPT AND BC SC, FINANCE
22	WP(C)/5528/2020	JOYDEEP KUMAR SINGHA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR F Z MAZUMDER	GA, ASSAM
23	WP(C)/5531/2020	NABARUN BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK	GA, ASSAM SC, AG
24	WP(C)/5556/2020	BABUL BORO <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. B PHUKAN MR. B KHAKHLARY	ASSTT.S.G.I.
25	WP(C)/5563/2020	WAHIDA SULTANA TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. S B CHOUDHURY	GA, ASSAM
26	WP(C)/5566/2020	NAYANTARA BISWAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K A MAZUMDER MR A K AZAD	SC, PNRD
27	WP(C)/5567/2020	KHANINDRA BARMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A KALITA MR. M MAHANTA	SC, TRANSPORT
28	WP(C)/5571/2020	SANJIB SAIKIA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. N BORAH MR H MAZUMDER MR P K BORA	GA, ASSAM SC, REVENUE
29	WP(C)/5573/2020	KRISHNA KANHAIYA <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. S BORTHAKUR MS. P BORAH	ASSTT.S.G.I.
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
30	I.A.(Civil)/1856/2020 in Cont.Cas(C)/618/2019	DILIP DAS <b>Versus</b> JISHNU BARUA AND ANR.	MR. S K GOSWAMI MR. R SHARMA	MR. D NATH
	<b>WITH</b> Cont.Cas(C)/618/2019	DILIP DAS <b>Versus</b> JISHNU BARUA AND ANR	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	MR. D NATH MR D KALITA

**ADMISSION**

31	WP(C)/865/2020 FIXED	REWAT CH. GOGOI AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR A D CHOUDHURY MR. D CHOUDHURY MR. T CHAKRABORTY	GA, ASSAM
32	WP(C)/3374/2020 B/O	NASIUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. A GANGULY	GA, ASSAM SC, HEALTH
<b>ORDERS</b>				
33	W.P.(CrI.)/2/2020 FIXED	SANTANU BORTHAKUR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MS. P BORAH MS. A PAUL	GA, ASSAM ASSTT.S.G.I.
<b>WITH</b>				
34	W.P.(CrI.)/4/2020	DIPIKA SARKAR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR N DUTTA MR. M K HUSSAIN MR A W AMAN MS. A PAUL	GA, ASSAM ASSTT.S.G.I.
<b>WITH</b>				
35	W.P.(CrI.)/6/2020	ABANTEE DUTTA <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S HAZARIKA MR A PAUL	GA, ASSAM ASSTT.S.G.I.
<b>WITH</b>				
36	W.P.(CrI.)/7/2020	ABANTEE DUTTA <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S HAZARIKA MS. A PAUL	GA, ASSAM ASSTT.S.G.I.
37	I.A.(Civil)/2076/2020 WITH LCR, FIXED in WP(C)/3406/2020	KAKUMONI BHUYAN <b>Versus</b> THE MANAGEMENT OF APOLLO HOSPITALS, GUWAHATI.	MR S CHAKRABORTY	MR S N SARMA SENIOR ADVOCATE
<b>WITH</b>				
	WP(C)/3406/2020	THE MANAGEMENT OF APOLLO HOSPITALS, GUWAHATI. <b>Versus</b> KAKUMONI BHUYAN AND ANR.	MR S N SARMA SENIOR ADVOCATE MR. K KALITA MS. S GHOSH MR G K DEKA	MR S CHAKRABORTY

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LEAVE NOTE OF ADVOCATES FOR 21/12/2020

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1)	MR B K SARMA	20-11-2020	To	24-12-2020
2)	DR. B N GOGOI	16-11-2020	To	22-12-2020
3)	MR. J A AHMED	04-12-2020	To	05-01-2021
4)	MR. B NATH	02-12-2020	To	24-12-2020
5)	MR D K DEY	10-12-2020	To	22-12-2020
6)	MR A D CHOUDHURY	15-12-2020	To	03-01-2021
7)	M ALAMGEER	17-12-2020	To	22-12-2020



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Monday,21st December 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 6**

**[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	Cont.Cas(C)/552/2020 FIXED	BHAGABAN CHANDRA SARMA <b>Versus</b> MRIDUL KUMAR KALITA AND 3 ORS.	MR. I ALAM MR. T SK	MRS. D DAS BARMAN
2	WP(C)/2812/2020 FIXED	ASSAM ELECTRIC STORE AND NATASAKEE INCORPORATION <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S BANIK	GA, ASSAM
3	WP(C)/5038/2020 FIXED	SUJIT KUMAR DEB <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S K GOSWAMI MR. N BARMAN MR. R BAISHYA	MR. P N GOSWAMI (R5) MS. A AHMED (R5) SC, WATER RESOURCE
4	WP(C)/5051/2020 FIXED	ABU SHAMA KHAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	GA, ASSAM
5	WP(C)/5299/2020 FIXED	MUSLIMA BEGUM LASKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR M J QUADIR MR. K MIRA MR S S ISLAM	GA, ASSAM
6	WP(C)/5382/2020 (PDF), FIXED	M/S SHIVAM TRADING AND CO. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MS A RONGHANGPI	SC, PWD
7	WP(C)/5485/2020	DIBYAWATI KRISHNA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. P P MEDHI	GA, ASSAM
8	WP(C)/5488/2020	ABIDA KHATOON <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR R DHAR MR N N UPADHYAYA MR. B B KAKATI	GA, ASSAM SC, REVENUE
9	WP(C)/5490/2020	RENUJA KHATUN PATOWARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P K SARMA MS. B BHUYAN MS R SAHIN	SC, PNRD GA, ASSAM
10	WP(C)/5494/2020	SEIKHOTHANG MANGEL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M R KHANDAKAR MR A K AZAD	GA, ASSAM SC, K A A C SC, FINANCE SC, REVENUE
11	WP(C)/5495/2020	DIPTI RANI ROY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	GA, ASSAM SC, FOREST
12	WP(C)/5497/2020	M/S APEEJAY TEA LIMITED (OWNER OF M/S TALUP TEA ESTATE) <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. D SAHU MR. R S MISHRA MS M GOGOI	SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.

13	WP(C)/5499/2020	MD. MONNAF ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S H RAHMAN MR. D A KAIYUM MR J ISLAM	SC, IWT
14	WP(C)/5502/2020	SAHAD ALI SK @ SHAHAD ALI SHEIKH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S RAHMAN MS. S PHUKAN MR. A R SHEIKH	GA, ASSAM SC, FINANCE
15	WP(C)/5503/2020	MD AMZAD RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S RAHMAN MS. S PHUKAN	GA, ASSAM SC, FINANCE
16	WP(C)/5507/2020	M/S TECHNO CANADA INC <b>Versus</b> OIL INDIA LIMITED AND 2 ORS	MR. A DAS	SC, OIL
17	WP(C)/5509/2020	DEBAJIT SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B HALDAR MR. S BARMAN	GA, ASSAM SC, REVENUE
18	WP(C)/5518/2020	SMEC INTERNATIONAL PTY LTD AND ANR <b>Versus</b> ASSAM ELECTRICITY GRID CORPORATION LTD AND 2 ORS	MR. P K MUNIR MR P KALITA MR K HUSSAIN	SC, AEGCL
19	WP(C)/5520/2020	KANGKAN SAMABAI SAMITTEE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B P BORAH MR P J DUTTA	SC, CO OP
20	WP(C)/5532/2020	M/S DESNIL ENGINEERS AND ANR <b>Versus</b> THE SECRETARY, IBA AND 3 ORS	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR. M SARMA	SC, BTC
21	WP(C)/5533/2020	M/S APEEJAY TEA LIMITED (OWNER OF HAPJAN TEA ESTATE) <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. D SAHU MR. R S MISHRA MS M GOGOI	SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
22	WP(C)/5534/2020	KRISHNA ENTERPRISE AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR R SINGHA	GA, ASSAM SC, PWD SC, FINANCE
23	WP(C)/5549/2020	DHAKUAKHANA LAC DERESERVATION DEMAND COMMITTEE AND 2 ORS <b>Versus</b> THE CHIEF ELECTION COMMISSIONER OF INDIA AND 6 ORS	MR. R SARMA MS. S D SAIKIA MR. P M KALITA MR. K P GOGOI	ASSTT.S.G.I. SR. GA, ASSAM
24	WP(C)/5551/2020	B D BONDED WAREHOUSE PRIVATE LIMITED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B PHUKAN	GA, ASSAM SC, EXCISE DEPTT.
25	WP(C)/5558/2020	ZAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A R AGARWALA	SC, APDCL
26	WP(C)/5562/2020	NIZAM UDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR M H AHMED MR A HUSSAIN	SC, PNRD GA, ASSAM
27	WP(C)/5565/2020	SAGIR AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS. R CHETRI MS. R BEGUM	GA, ASSAM
<b>ORDER (STAY VACATING)</b>				
28	I.A.(Civil)/2166/2020 FIXED in WP(C)/3375/2020 <b>WITH</b> WP(C)/3375/2020	RABIA KHANAM CHOUDHURY <b>Versus</b> AKTAR HUSSAIN AND 5 ORS.  AKTAR HUSSAIN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR F Z MAZUMDER   MR M J QUADIR MR. K MIRA	GA, ASSAM MR M J QUADIR  GA, ASSAM MR F Z MAZUMDER SC, REVENUE

**ADMISSION**

29	WP(C)/6908/2019 FIXED	TRIMURTI ANUSUSHITA JATI SIKHITA NIBONUWA SELF HELP GROUP <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR S K SARKAR MS D HAZARIKA MS. S DAS	MR B D DAS GA, ASSAM MR. S SAHU MS M MEDHI MR D KALITA MS. J RONGPIPI SC, FISHERY
	<b>WITH</b>			
30	WP(C)/6225/2019	TRIMURTI ANUSUSHITA JATI SIKHITA NIBONUWA SELF HELP GROUP <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR S K SARKAR MS D HAZARIKA MS. S DAS	GA, ASSAM SC, FISHERY
31	WP(C)/4586/2020 FIXED	HOTEL BELLE VEU PRIVATE LIMITED <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. K N CHOUDHURY MR. N ALAM MR. N ALAM MR K JAIN MR K JAIN	GA, ASSAM SC, REVENUE SC, GMC
32	WP(C)/4685/2020 CAVT. NO.06462/020, FIXED	RAJIB LOCHAN KAKOTI <b>Versus</b> THE DEPUTY COMMISSIONER AND 3 ORS.	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH MS M BORAH MS. K BORUAH	GA, ASSAM MR G CHOUDHURY FOR CAVEATOR
33	WP(C)/4872/2020 FIXED	LITUMONI NATH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B KAUSHIK MR. S HAZARIKA	GA, ASSAM SC, EXCISE DEPTT.
34	WP(C)/5055/2020 FIXED	DIPALI KAKOTI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A KHANIKAR MR. P DOWARAH	GA, ASSAM SC, EXCISE DEPTT.
	<b>WITH</b>			
35	WP(C)/3096/2020	UTPAL BARUAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S BORTHAKUR MR. D GOGOI	GA, ASSAM SC, EXCISE DEPTT.
	<b>WITH</b>			
36	WP(C)/4826/2020	GAYATRI BORA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MS. B DAS MR. J PATOWARY MR. K M HALOI MR. S BHUYAN MR. R M DEKA MR. B DAS	GA, ASSAM SC, EXCISE DEPTT.
37	WP(C)/5065/2020 FIXED	M/S KANIKA TOURIST TAXI SERVICE AND ANR <b>Versus</b> THE AIRPORTS AUTHORITY OF INDIA AND 2 ORS	MR. P N GOSWAMI MR. I KALITA MR B CHOUDHURY MR. K P PATHAK	SC, A A I
<b><u>BAIL HEARING (BA)</u></b>				
38	Bail Appln./2488/2020 FIXED	MD. JAMALUDDIN <b>Versus</b> THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MR A CHAKRABORTY	PP, ASSAM
<b><u>ORDERS</u></b>				
39	WP(C)/4974/2020 FIXED	MANOMAYEE PATHAK <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR P S DEKA MR. A CHETRY MR. D J DAS	GA, ASSAM SC, REVENUE
40	WP(C)/5039/2020 FIXED	M/S NORTH INDIA ENGINEERING <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P K TIWARI MR. A R GOGOI	SC, PWD ROAD

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LEAVE NOTE OF ADVOCATES FOR 21/12/2020

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1)	MR B K SARMA	20-11-2020	To	24-12-2020
2)	DR. B N GOGOI	16-11-2020	To	22-12-2020
3)	MR. J A AHMED	04-12-2020	To	05-01-2021
4)	MR. B NATH	02-12-2020	To	24-12-2020
5)	MR D K DEY	10-12-2020	To	22-12-2020
6)	MR A D CHOUDHURY	15-12-2020	To	03-01-2021
7)	M ALAMGEER	17-12-2020	To	22-12-2020



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Monday,21st December 2020]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**

**COURT NO: 7**

#### [CRIMINAL AND PENSION MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	Crl.Pet./128/2020	AMIR KHAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A Z AHMED MR I HOQUE	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/134/2020 <b>in</b> Crl.Pet./128/2020	AMIR KHAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A Z AHMED MR I HOQUE	PP, ASSAM
2	Crl.Rev.P./227/2020	DIGANTA BORDOLOI <b>Versus</b> THE STATE OF ASSAM	MR. U SAIKIA MR. S D ROY	PP, ASSAM
3	Crl.Pet./579/2020 FIXED	ANJAN PATNAYAK AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH	PP, ASSAM
<b><u>PENSION MATTERS</u></b>				
4	WP(C)/6105/2015 B/O	DR. MISS JOGMAYA SAIKIA <b>Versus</b> UNION OF INDIA and 5 ORS,	MR.S BANIK	C.G.C. MR.S P CHOUDHURY MS.R DEVI ASSTT.S.G.I. SC, NIT GA, NAGALAND
5	WP(C)/7197/2018 MONTH OF DEC 2020	UTTAM MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR A M MAZUMDAR MR. A CHOUDHURY MR. R A CHOUDHURY MS L BORDOLOI MR. T A CHOUDHURY	MR. M NATH (SC, P&RD DEPT., R-1,2,7) MR G BAISHYA(SC, AG, R-5) MR. S S ROY (GA, ASSAM, R-4,6) MR P NAYAK (SC, FINANCE, R-3)
	<b>WITH</b> WP(C)/4506/2018	ALL ASSAM GAON PANCHAYAT SECRETARY ASSOCIATION AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR N DUTTA MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	GA, ASSAM MR. A ROY (R-2 TO 6)
	<b>WITH</b> WP(C)/4925/2018	NIRANJAN MALAKAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR A M MAZUMDAR SC, AG MR. R A CHOUDHURY MR. R A CHOUDHURY MR A CHOUDHURY MR. T A CHOUDHURY	DR. B AHMED GA, ASSAM SC, FINANCE

8	<b>WITH</b> WP(C)/4996/2018	PURNA KANTA DUTTA AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. M DUTTA MS. M BARMAN MR. M ISLAM	GA, ASSAM MR. M NATH (SC, PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT, R-5) SC, AG MR. A ROY SC, FINANCE
9	<b>WITH</b> WP(C)/5123/2018	GUBIN HANDIQUE AND 39 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M P CHOUDHURY MR. P MAHANTA MR. R B GOHAIN	GA, ASSAM
<b><u>ADMISSION</u></b>				
<b><u>BAIL HEARING (BA)</u></b>				
10	Bail Appln./2164/2020 FIXED	BIMAL THAPA <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RANA MR. J R GIRI	PP, ASSAM
11	Bail Appln./2190/2020 FIXED	ABDUL ROUF <b>Versus</b> THE STATE OF ASSAM	MR. I U CHOWDHURY	PP, ASSAM
12	Bail Appln./2196/2020 FIXED	WAHIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	Mr M U Ahmed MR FAIZUL HOQUE	PP, ASSAM
13	Bail Appln./2548/2020 FIXED	MRINAL KUMAR NATH AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. P K ROYCHOUHDURY MR. N G KUNDU MR G DEKA	PP, ASSAM
14	Bail Appln./2634/2020 FIXED	SIMANTA BARUAH AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. T DEURI	MR. P K DAS (FOR INFORMANT) PP, ASSAM
15	Bail Appln./2638/2020 FIXED	REJABUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR D KALITA	PP, ASSAM
16	Bail Appln./2688/2020 BY STATEMENT	MOTIUR RAHMAN @ MOTI <b>Versus</b> THE STATE OF ASSAM	MR. S M MOLLAH	PP, ASSAM
17	Bail Appln./2692/2020 FIXED	ANISUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN KAKALI DEVI MR R ISLAM	PP, ASSAM
18	Bail Appln./2719/2020 FIXED	MUKABBIR ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
19	Bail Appln./2732/2020 FIXED	RIPUNJAY GOSWAMI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N J KHATANIAR	PP, ASSAM
20	Bail Appln./2735/2020 FIXED	ROFIUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. M DUTTA MR. M ISLAM	PP, ASSAM
21	Bail Appln./2738/2020 FIXED	KABUL HASSAN LASKAR <b>Versus</b> THE STATE OF ASSAM	MR M J QUADIR MR. K MIRA MR S S ISLAM	PP, ASSAM
22	Bail Appln./2741/2020 FIXED	KONGKOR NARZARY AND ANR <b>Versus</b> THE STATE OF ASSAM	MS B DAS MR. S BHUYAN	SPL PP WILDLIFE FOREST ASSAM
23	Bail Appln./2752/2020 FIXED	RAJU SAIKIA @ KRISHNA SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. P HAZARIKA MR. H S BORAH	PP, ASSAM
24	Bail Appln./2754/2020 FIXED	KUDDUS ALI <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
25	<b>WITH</b> AB/3561/2020	JAHANGIR ALOM AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM



26	Bail Appln./2757/2020 FIXED	DINARAM PHUKAN <b>Versus</b> THE STATE OF ASSAM	MR. P HAZARIKA MR. H S BORAH	PP, ASSAM
27	Bail Appln./2758/2020 FIXED	MOSTOFA AKOND @ MUSTAFA AHMED <b>Versus</b> THE STATE OF ASSAM	MR. M R KHANDAKAR	PP, ASSAM
28	Bail Appln./2680/2020	JESMIN NURI BHUYAN @ JESMINA NURI BHUYAN AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MS. M BARMAN MR. M ISLAM MS RUKMINI BARUA	PP, ASSAM
29	Bail Appln./2759/2020 FIXED	MD. MAHIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. K K DEKA MR B N BORAH	PP, ASSAM
30	Bail Appln./2765/2020 FIXED	JAGAT DUTTA @ DEEP <b>Versus</b> THE STATE OF ASSAM	MR. P MAHANTA MS. P SAHARIA	PP, ASSAM
31	Bail Appln./2772/2020 FIXED	DULAL ALI <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. M A CHOUDHURY	PP, ASSAM
32	Bail Appln./2773/2020 WITH OFFICE NOTE, FIXED	JADUMONI CHUTIA <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA	MR R SENSUA MR. D CHUTIA PP, ASSAM
33	Bail Appln./2777/2020 FIXED	MD. SABIR AHMED CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR H BARUAH MR. N K DEKA	PP, ASSAM
34	Bail Appln./2779/2020 FIXED	BABLU GHOSH <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
35	Bail Appln./2711/2020	RAJESH TIWARI <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
36	Bail Appln./2781/2020 FIXED	JAMELA KHATUN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. M A CHOUDHURY	PP, ASSAM
37	Bail Appln./2782/2020 FIXED	ABDUS SALAM <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
38	Bail Appln./2783/2020 FIXED	ASANUL HOQUE AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN	PP, ASSAM
39	Bail Appln./2784/2020 FIXED	MANIK UDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MRS. B GOGOI MR. A SARMAH MS M BORAH	PP, ASSAM
40	Bail Appln./2840/2020 BY STATEMENT	IKRAJUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR G PHUKAN S I AKAND	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
41	AB/1567/2020 FIXED	PALLABI MORANG <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MR. B GOGOI MR P NAYAK	PP, ASSAM
42	AB/2115/2020 FIXED	ABDUS SALAM AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. H ALI MR. R A CHOUDHURY MR I A HAZARIKA	PP, ASSAM
43	AB/2192/2020 FIXED	MINU DAS BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. P K DAS MR. D DAS MR. N MAHAJAN	PP, ASSAM
44	AB/2873/2020 FIXED	KANAK HUZURI <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MS. L DEKA	MS U DAS MS U DAS PP, ASSAM
45	AB/2920/2020	MOHADEV BARMAN <b>Versus</b> THE STATE OF ASSAM	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	PP, ASSAM

46	AB/2959/2020 FIXED	LOHIT DEKA <b>Versus</b> THE STATE OF ASSAM	MR R DHAR	PP, ASSAM
47	AB/2962/2020 FIXED	MD. SADAR ALI @ SADAR ALI <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
48	AB/3039/2020 FIXED	RISHI RAJ MEDHI <b>Versus</b> THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOOND MR A TALUKDAR	PP, ASSAM
49	AB/3276/2020 FIXED	GOUTAM ROY AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. M A ISLAM MR J I MONDAL	PP, ASSAM
50	AB/3385/2020 FIXED	IZAZ AHMED @ IZAZ ALI <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MR S M ABDULLAH P MD R ISLAM	PP, ASSAM
51	AB/3398/2020 FIXED	RAKIBUL BHUIYAN AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR. N H MAZARBHUIYAN MR. M H SAIKIA R ALI	MR K BHUYAN MR. P RAHMAN MR A HAQUE PP, ASSAM MR. L KHAN
52	AB/3400/2020 FIXED	MD. RIYAZ UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. N SARKAR MR P K BASU	PP, ASSAM
53	AB/3402/2020 FIXED	MOMIR HUSSAIN @ MOMINUR ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
54	AB/3403/2020 FIXED	RAKIB HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. MD S HOQUE MR. M DEKA	PP, ASSAM
55	AB/3408/2020 FIXED	MD. MERAJUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MD R ISLAM MR S JAFRI	PP, ASSAM
56	AB/3413/2020 FIXED	ISMAIL ALI @ MD. ISMAIL ALI <b>Versus</b> THE STATE OF ASSAM	MR F K R AHMED MR J UDDIN	PP, ASSAM
57	AB/3477/2020 FIXED	SUNIT KR SHARMA @ SONIT <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
58	AB/3490/2020 FIXED	SADDAM HUSSAIN AND ANR. <b>Versus</b> THE STATE OF ASSAM	K U AHMED MR. M HOSSAIN MR A ISLAM	PP, ASSAM
59	AB/3495/2020 FIXED	RESHMINA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR A K AZAD	PP, ASSAM
60	AB/3498/2020 FIXED	BIKASH SEN <b>Versus</b> THE STATE OF ASSAM	MR. K SARMA MR. B J TALUKDAR	PP, ASSAM
61	AB/3513/2020 FIXED	SANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
62	AB/3516/2020 FIXED	NUR ISLAM HOQUE <b>Versus</b> THE STATE OF ASSAM	MS R R MUZIB	PP, ASSAM
63	AB/3517/2020 FIXED	WAHID AHMED <b>Versus</b> THE STATE OF ASSAM	MR. S A AHMED MISS M GOGOI	PP, ASSAM
64	AB/3523/2020 FIXED	ABUL KALAM MONDAL AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
65	AB/3630/2020 FIXED	NILUTPOL SONOWAL <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/12/2020

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1)	MR B K SARMA	20-11-2020	To	24-12-2020
2)	DR. B N GOGOI	16-11-2020	To	22-12-2020
3)	MR. J A AHMED	04-12-2020	To	05-01-2021
4)	MR. B NATH	02-12-2020	To	24-12-2020
5)	MR D K DEY	10-12-2020	To	22-12-2020
6)	MR A D CHOUDHURY	15-12-2020	To	03-01-2021
7)	M ALAMGEER	17-12-2020	To	22-12-2020



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,21st December 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 9**

**[CIVIL BENCH-II]**

**THIS BENCH WILL RISE AT 2:25 P.M.  
AND WILL SIT AGAIN, IF TIME PERMITS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	Cont.Cas(C)/48/2020 B/O	SMT. SANGHITA PAUL <b>Versus</b> P. JIDANG (A.E.S.) AND 2 ORS.	MR. D K SARMAH MS. A TALUKDAR	MR. D SAIKIA MR S M T CHISTIE MR. R MAZUMDAR MR. L R MAZUMDER
<b>MOTION</b>				
2	Cont.Cas(C)/484/2020	MALABIKA BORDOLOI AND 25 ORS. <b>Versus</b> SANJIB KR. BHUYAN	MR. K SINGHA MR. K M MAHANTA MR B M DEKA	
3	Cont.Cas(C)/605/2020	ANADAR DOLEY <b>Versus</b> PREETOM SAIKIA	MR. M K NEOG	
4	Cont.Cas(C)/609/2020	JALAL UDDIN SK <b>Versus</b> PREETOM SAIKIA AND 2 ORS	MR F K R AHMED MR J UDDIN	
5	Cont.Cas(C)/612/2020	SUSMITA DEB (SHOME) <b>Versus</b> PHANINDRA JIDUNG, AES	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	
6	WP(C)/2336/2020 FIXED	PARTHA SARKAR <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. R P KAKOTI SR. ADV. MR. K N CHOUDHURY MR. B P BORAH MR. B PURKAYASTHA MR P J DUTTA MR. S SUTRADHAR MR R S RONGHANG	ASSTT.S.G.I. SC, ASSAM UNIVERSITY
7	<b>WITH</b> WP(C)/2785/2020	PARTHA SARKAR <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. R P KAKOTI SR. ADV. MR. K N CHOUDHURY MR. B P BORAH MR. B PURKAYASTHA MR P J DUTTA MR. D J DAS MR. S SUTRADHAR MR R S RONGHANG	ASSTT.S.G.I. SC, ASSAM UNIVERSITY
8	WP(C)/4449/2020	DR BHUPESH MALLA BUZARBARUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA	SC, HIGHER EDU SC, AG

9	WP(C)/5483/2020	LILAWATI PEGU <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS P P BORAH MR. P K DAS	SC, ELEM. EDU GA, ASSAM
10	WP(C)/5492/2020	FAKHAR UDDIN MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A M S MAZUMDER MR. A A R KARIM	SC, ELEM. EDU SC, FINANCE
11	WP(C)/5504/2020	BAIJOYANTIPUR HIGH SCHOOL AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A DEKA MR. T K BHUYAN	SC, SEC. EDU. GA, ASSAM SC, SEBA
12	WP(C)/5510/2020	HEMANTA DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS. P CHAKRABORTY	SC, ELEM. EDU GA, ASSAM
13	WP(C)/5519/2020	TAHERUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M I HUSSAIN MR. S M RAHMAN	SC, ELEM. EDU
14	WP(C)/5521/2020	ATIQUZZAMAN MONDAL <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. L DEVI	SC, SEC. EDU.
15	WP(C)/5524/2020	DEBANGSHU KR BHOWMIC <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	SC, HIGHER EDU
16	WP(C)/5529/2020 CAVT. NO.07352/020,	DR. MANOJ KUMAR PAUL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B CHAKRAVORTY MR. S CHAKRABORTY MR D K BHATTACHARYYA	SC, HIGHER EDU MR. A DHAR MISS S ROY MD F FARIDI FOR CAVEATOR SC, ELEM. EDU
17	WP(C)/5530/2020	PRAMILA MEDHI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR H DAS	SC, ELEM. EDU
18	WP(C)/5535/2020	KANAIJAN MISING LOWER PRIMARY SCHOOL AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R K BORAH MR. R PHUKAN MS M S CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, SSA
19	WP(C)/5537/2020	DOLONI BASTI LOWER PRIMARY SCHOOL AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R K BORAH MR. R PHUKAN MS M S CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, SSA
20	WP(C)/5538/2020	NO.1 TATIMARA LP SCHOOL AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R K BORAH MR. R PHUKAN MS M S CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, SSA
21	WP(C)/5539/2020	BAHBARI ADIBASHI LOWER PRIMARY SCHOOL AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R K BORAH MR. R PHUKAN MS M S CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, SSA
22	WP(C)/5541/2020	DHALA BALIJAN JANAJATI LOWER PRIMARY SCHOOL AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R K BORAH MR. R PHUKAN MS M S CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, SSA
23	WP(C)/5543/2020	DIGHALIBILL ADARSHA BALIKA L P SCHOOL AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R K BORAH MR. R PHUKAN MS M S CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, SSA
24	WP(C)/5544/2020	BUDU LP SCHOOL AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R K BORAH MR. R PHUKAN MS M S CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, SSA
25	WP(C)/5545/2020	PACHIM SIMALUGURI LOWER PRIMARY SCHOOL AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R K BORAH MR. R PHUKAN MS M S CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, SSA
26	WP(C)/5546/2020	KARATIPAR LP SCHOOL AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R K BORAH MR. R PHUKAN MS M S CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, SSA
27	WP(C)/5547/2020	MADHAB SAHA <b>Versus</b> THE ASSAM PUBLIC SERVICE COMMISSION AND 5 ORS	MR. M U MAHMUD MR S H MAHMUD	SC, SEC. EDU. SC, APSC

28	WP(C)/5548/2020	MODARGURI L P SCHOOL AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R K BORAH MR. R PHUKAN MS M S CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, SSA
29	WP(C)/5552/2020	KARIGAON L P SCHOOL AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R K BORAH MR. R PHUKAN MS M S CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, SSA
30	WP(C)/5553/2020	RANGA RESERVE L P SCHOOL AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R K BORAH MR. R PHUKAN MS M S CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, SSA
31	WP(C)/5554/2020	GAUTAM ROY MODEL M. E. SCHOOL AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H I CHOUDHURY MR. A DEKA G UDDIN	SC, ELEM. EDU GA, ASSAM
32	WP(C)/5557/2020	AUNIBARI LP SCHOOL AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R K BORAH MR. R PHUKAN MS M S CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, SSA
33	WP(C)/5560/2020	MURKONG CHAPORI LP SCHOOL AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R K BORAH MR. R PHUKAN MS M S CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, SSA
34	WP(C)/5564/2020	A. ARUN KUMAR SINGHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	SC, SEC. EDU. SC, FINANCE
35	WP(C)/5569/2020	KAMAL CHANDRA KALITA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N ISLAM MS TH A DEVI	SC, ELEM. EDU GA, ASSAM
36	WP(C)/5572/2020	NRIPENDRA CH DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	SC, ELEM. EDU SC, FINANCE
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
37	I.A.(Civil)/396/2020 in Cont.Cas(C)/427/2018	SPECIAL RESIDENTIAL SCHOOL FOR HANDICAPPED CHILDREN AND ANR. <b>Versus</b> SANJIB KUMAR BHUYAN AND 2 ORS	MR. S K MEDHI	
	<b>WITH</b> Cont.Cas(C)/427/2018	SPECIAL RESIDENTIAL SCHOOL FOR HANDICAPPED CHILDREN AND ANR. <b>Versus</b> SANJIB KUMAR BHUYAN AND ANR.	MR. S K MEDHI MS B PHANGCHOPI	MR. A DEKA (R1) MR. N SARMA (R2)
<b>ADMISSION</b>				
38	WP(C)/6984/2016 FIXED	SAMIRAN MOCHAHARY and 115 ORS. <b>Versus</b> THE BOROLAND TERRITORIAL COUNCIL BTC and 5 ORS.	MR.N N KARMAKAR MR.B B RABHA	SC, BTC
39	WP(C)/2744/2017 B/O	HARESH CHANDRA SARMAH <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR. M K BORAH	MR. A Y CHOUDHURY (R4) MR. T A CHOUDHURY (R4) SC, SECONDARY EDUCATION
40	<b>WITH</b> WP(C)/2229/2019	HARESH CHANDRA SARMAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS M HAZARIKA MR. M K BORAH	SC, SEC. EDU. MR. A Y CHOUDHURY MR. A Y CHOUDHURY MR. N H LASKAR (R5, R6) MR. T A CHOUDHURY MR. T A CHOUDHURY MR. A WADUD (R5, R6)
41	WP(C)/6038/2019 B/O	NAZIFA SAHANI BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A H M R CHOUDHURY	SC, SEC. EDU.
42	WP(C)/234/2020 B/O	SULMA BEGUM LASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	SC, ELEM. EDU SC, FINANCE

43	WP(C)/2987/2020	HASNINE ALAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	GA, ASSAM SC, AG SC, G.H.C SC, FINANCE
44	WP(C)/3118/2020 B/O	ABUL KASHEM SHEIKH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S MUKTAR	SC, SEC. EDU. SC, FINANCE
<b>ORDERS</b>				
45	Cont.Cas(C)/438/2020 FIXED	ABDUL AOWAL MONDAL <b>Versus</b> PREETOM SAIKIA AND ANR.	MR. U K NAIR MR. A CHETRY MR. M P SARMA	MR. D SAIKIA (R2) MR. D SAIKIA (R2) MR. N J KHATANIAR (R2) MS H TERANGPI MR B KAUSHIK MR. A PHUKAN (R2)
46	I.A.(Civil)/1850/2020 <b>in</b> WP(C)/938/2020	ANUPAM DAS AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR H DAS	SC, COTTON UNIVERSITY MR. P D NAIR
	<b>WITH</b> WP(C)/938/2020	ANUPAM DAS AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. K N CHOUDHURY MR H DAS MR. B C DEKA	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. JYOTIRMOY ROY MR. P D NAIR MR. S SARMA MR. C CHAKRAVARTY MR D DAS
	<b>WITH</b>			
47	WP(C)/9474/2019	DR. ANUPAM DAS AND 4 ORS <b>Versus</b> THE COMMISSIONER AND SECRETARY AND 5 ORS	MR H DAS MR. B C DEKA	SC, HIGHER EDU, SC, COTTON UNIVERSITY MR. P D NAIR
48	WP(C)/2776/2020 B/O	GANGADHAR BARMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR. M SARMA	SC, SEC. EDU.
49	WP(C)/3619/2020 B/O	MAITRAYEE CHAKRAVARTY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. D K SARMAH MS. A TALUKDAR	SC, HIGHER EDU
50	WP(C)/5192/2020 FIXED	DILIP BORAH <b>Versus</b> ASSAM AGRICULTURAL UNIVERSITY AND 3 ORS	MR. P J SAIKIA MS. M KECHII MR. P BORDOLOI	SC, AAU

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LEAVE NOTE OF ADVOCATES FOR 21/12/2020

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1)	MR B K SARMA	20-11-2020	To	24-12-2020
2)	DR. B N GOGOI	16-11-2020	To	22-12-2020
3)	MR. J A AHMED	04-12-2020	To	05-01-2021
4)	MR. B NATH	02-12-2020	To	24-12-2020
5)	MR D K DEY	10-12-2020	To	22-12-2020
6)	MR A D CHOUDHURY	15-12-2020	To	03-01-2021
7)	M ALAMGEER	17-12-2020	To	22-12-2020



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Monday,21st December 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA  
HONOURABLE MR. JUSTICE MANISH CHOUDHURY  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 9**

**[THIS BENCH WILL SIT AT 2:30 P.M.]**

**RESPECTIVE SINGLE BENCHES OF HONOURABLE  
MR. JUSTICE A.M.B. BARUA, HONOURABLE MR.  
JUSTICE M.CHOUDHURY AND HONOURABLE MR.  
JUSTICE S. SAIKIA WILL SIT AGAIN AFTER  
RISING OF THIS BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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### ORDERS

1	CrI.A./121/2020 (BY SLIP)	(THE STATE ) THE NATIONAL INVESTIGATION AGENCY, <b>Versus</b> SHRI AKHIL GOGOI	MR. S C KEYAL SC, NIA	MR Z KAMAR MR. S BORTHAKUR
	<b>WITH</b> I.A.(CrI.)/411/2020 <b>in</b> CrI.A./121/2020	AKHIL GOGOI <b>Versus</b> (THE STATE ) THE NATIONAL INVESTIGATION AGENCY,	MR. S BORTHAKUR	SC, NIA
2	CrI.A./130/2020	(THE STATE) THE NATIONAL INVESTIGATION AGENCY <b>Versus</b> DHIRJYA KONWAR @ DHAIJYA KONWAR @ DHAIJYA KONWAR AND 2 ORS.	MR. S C KEYAL SC, NIA	MR Z KAMAR MR. S BORTHAKUR MS. P BORAH
	<b>WITH</b> I.A.(CrI.)/291/2020 <b>in</b> CrI.A./130/2020	(THE STATE) THE NATIONAL INVESTIGATION AGENCY <b>Versus</b> DHIRJYA KONWAR @ DHAIJYA KONWAR @ DHAIJYA KONWAR AND 2 ORS.	MR. S C KEYAL	

LEAVE NOTE OF ADVOCATES FOR 21/12/2020

1)	MR B K SARMA	20-11-2020	To	24-12-2020
2)	DR. B N GOGOI	16-11-2020	To	22-12-2020
3)	MR. J A AHMED	04-12-2020	To	05-01-2021
4)	MR. B NATH	02-12-2020	To	24-12-2020
5)	MR D K DEY	10-12-2020	To	22-12-2020
6)	MR A D CHOUDHURY	15-12-2020	To	03-01-2021







## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Monday,21st December 2020]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA  
HONOURABLE MR. JUSTICE MIR ALFAZ ALI**

**COURT NO: 10**

**[THIS BENCH WILL SIT AT 10:30 A.M.]**

**RESPECTIVE SINGLE BENCHES WILL SIT  
AT 2:00 P.M.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	PIL/29/2018	NAYANDHIJU SHARMA <b>Versus</b> THE STATE OF ASSAM AND 18 ORS.	MRS. M A OZAH MR. S CHAMARIA MR. M PHUKAN MR. D SARMAH MR. M ALI	MR. M K CHOUDHURY (R15) MR A BHATTACHARYA (R12, R14, R17-19) MR. U K NAIR (R12, R14, R17-19) MR. M CHOUDHURY (R16) MR. M MAHANTA (R16) MR S CHOUDHURY (R12, R14, R17-19) MR. J SINHA (R12, R14, R17-19) MR. B DEKA (R13) MR H K DAS (R14) MR S KHOUND (R9, R10) MR. P K MUNIR (R16) MR. P P BORTHAKUR (R14) MR. R A CHOUDHURY (R13) MR P BHARDWAJ (R15) MS. N BORAH (R9, R10) MR. B P CHANGMAI (R13) MR. V A CHOWDHURY (R16) MAYUR DAS (R14) SC, CBSE ASSTT.S.G.I.SC-EDU (SECONDARY) DEPTT.
2	<b>WITH</b> PIL(Suo Moto)/3/2019	X X X X <b>Versus</b> IN RE - STATE OF ASSAM AND 2 ORS	MR. T J MAHANTA, SC, GHC	GA, ASSAM MR. R DE
3	Mat.App./17/2020	SMTI LAKSHMI PATHAK <b>Versus</b> MAHANANDA ROY	MR. M I HUSSAIN MS. P AHMED	MR H DAS

4	Mat.App./18/2020	SMTI. MANALISHA BEZBARUAH <b>Versus</b> SRI BIJU BEZBAROOAH	MR. B K GOSWAMI MR. R SHARMA	MS. B BHUYAN MR A K BHUYAN MS. N CHOUDHURY MS. P PATHAK MR. M BORAH MR. A KHOUND
5	WA/114/2020	SMTI. MALA DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M U MAHMUD MR S ISLAM MR S H MAHMUD	GA, ASSAM
	<b>WITH</b> I.A.(Civil)/2125/2020 <b>in</b> WA/114/2020	SMTI. MALA DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M U MAHMUD	
<b>ORDERS</b>				
6	WP(C)/7245/2016	UNION OF INDIA and 4 ORS <b>Versus</b> PARTHA SARATHI ROY	MR.S C KEYALASSTT.S.G.I	
7	WA/269/2019	THE PRAGATI SELF EMPLOYMENT SOCIETY (PSES) AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M A SHEIKH K U AHMED MR. M HOSSAIN MS F INTAZ	GA, ASSAM SYED BURHANUR RAHMAN MR A W AMAN MR S A BARBHUYAN MR K BROOK
8	I.A.(Civil)/3883/2019 B/O <b>in</b> WA/11564/2019	SRI KAMALA KANTA PHUKAN @ KAMALA PHUKAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S K SINGHA MR. M K NEOG MR. B KUMAR	SC, SEC. EDU.
	<b>WITH</b> WA/11564/2019 (Filing Number)	SRI KAMALA KANTA PHUKAN @ KAMALA PHUKAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS		
9	I.A.(Civil)/815/2020 <b>in</b> WA/18860/2019	UNION OF INDIA AND 4 ORS. <b>Versus</b> SRI CHOLINGSO KORA AND 4 ORS.	MR. S C KEYAL ASSTT.S.G.I.	MR. S R RABHA MR. A DAS MR. R BAISHYA GA, AP
	<b>WITH</b> WA/18860/2019 (Filing Number)	UNION OF INDIA AND 4 ORS <b>Versus</b> SRI CHOLINGSO KORA AND 4 ORS		
10	I.A.(Civil)/957/2020 MAT.APP. 19/2018(D/O), B/O <b>in</b> Mat.App./19/2018	SULAKHYANA SAIKIA BHARALI <b>Versus</b> PRABIN SAIKIA	MR. M K NEOG MR. M K DUTTA	MR. K R PATGIRI MR. B GOGOI
	<b>WITH</b> I.A.(Civil)/1719/2019	SMTI SULAKHYANA SAIKIA BHARALI <b>Versus</b> SRI PRABIN SAIKIA	MR. S K SINGHA MR. M K NEOG MR. M K DUTTA	MR. K R PATGIRI MR. B GOGOI
11	I.A.(Civil)/2071/2020 <b>in</b> PIL/67/2020	CHAIMON BRAHMA PATGIRI AND 24 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR	GA, ASSAM SC, APDCL
	<b>WITH</b> PIL/67/2020	CHAIMON BRAHMA AND 24 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. A CHETRY MS. N SHYAMAL	GA, ASSAM SC, APDCL
12	I.A.(Civil)/2175/2020 <b>in</b> WP(C)/748/2019	RUKON AHMED BARBHUIYA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR F Z MAZUMDER	GA, ASSAM
	<b>WITH</b> WP(C)/748/2019	RUKON AHMED BARBHUIYA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. J LASKAR MR F Z MAZUMDER	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/12/2020

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1)	MR B K SARMA	20-11-2020	To	24-12-2020
2)	DR. B N GOGOI	16-11-2020	To	22-12-2020
3)	MR. J A AHMED	04-12-2020	To	05-01-2021
4)	MR. B NATH	02-12-2020	To	24-12-2020
5)	MR D K DEY	10-12-2020	To	22-12-2020
6)	MR A D CHOUDHURY	15-12-2020	To	03-01-2021
7)	M ALAMGEER	17-12-2020	To	22-12-2020



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,21st December 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 10**

**[CIVIL BENCH-III AND MAC.APP. MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (STAY VACATING)</b>				
1	I.A.(Civil)/2885/2019 WITH WP(C) 4828/13 (D/O) in WP(C)/4617/2019	HADAYA BEGUM <b>Versus</b> RUNUMA BEGUM AND 3 ORS	MR H I CHOUDHURY MS. S K NARGIS MS. N DAS MS. A MESEN F RAHMAN MR. B HAZARIKA	GA, ASSAM MR. B C CHOUDHURY
	<b>WITH</b> WP(C)/4617/2019	RUNUMA BEGAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. B C CHOUDHURY	GA, ASSAM
	<b>WITH</b> Review.Pet./41/2020	THE DIRECTOR OF SOCIAL WELFARE, ASSAM <b>Versus</b> HADAYA BEGUM	MR G PEGU JR. GA, ASSAM	MS. S K NARGIS FOR CAVEATOR
<b>ADMISSION</b>				
3	WP(C)/2365/2017	PRASHEN SHIL <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.P J PHUKAN MR.H BARUAH	GA, ASSAM MR.S CHAKRABARTY(R-5) SC, BTC
4	WP(C)/4760/2017	RAKHI LAOBANGDISA <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.A H M R CHOUDHURY MR.J LASKAR	GA, ASSAM SC, N C HILLS SC, FINANCE
5	WP(C)/4050/2018	ABU SUFIAN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS. R CHOUDHURY MR. A H M R CHOUDHURY	GA, ASSAM MR. R BORPUJARI (SC, REVENUE DEPT.) ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/3284/2019 in WP(C)/4050/2018	ABU SUFIAN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS. R CHOUDHURY MR. A H M R CHOUDHURY	GA, ASSAM MR. R BORPUJARI MR. D DOLEY SC, REVENUE
6	WP(C)/6314/2018	RANJAN SINGHA AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY (P1) MR. M MAHANTA (P1) MR. J KALITA MR. D PEGU	GA, ASSAM SC, APSC
	<b>WITH</b> WP(C)/6397/2018	RUBAL CHANDRA ROY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. J KALITA MR. D PEGU	GA, ASSAM SC, APSC

8	<b>WITH</b> WP(C)/6650/2018	MANIKA BURAGOHAIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MR. J KALITA MS. P K DEVI MR. D PEGU	GA, ASSAM SC, APSC
9	WP(C)/6335/2018	MAZNUR ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A CHOUDHURY MS. A KAUSHAR MR. S ISLAM	MR. M CHANDA (R-3) MR A BHATTACHARYA (R-3) GA, ASSAM MR. U K NAIR (R-2) MR. S CHOUDHURY (R-3) MR. S S ROY (R-1) MR. H DAS (R-3) SC, G.H.C
10	WP(C)/1761/2019	MAINUR ISLAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K K DEY MR V K BAROOAH	MR. S BISWAS (SC, FOREST DEPT. ADDL. AG, ASSAM
11	WP(C)/3837/2019 FIXED	CENT PLY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A TIWARI MS. P ADHIKARI MR. D WANGDI	MR. S SAIKIA SC, TAXES SC, FINANCE DEPTT.(R-1 TO 3)
12	WP(C)/6563/2019	GHANA KANTI GOGOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR. A BHATTACHARYA MR. M DUTTA	GA, ASSAM
13	<b>WITH</b> WP(C)/8718/2019	GHANA KANTI GOGOI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. U K NAIR MR. M DUTTA MR. A BHATTACHARYYA	GA, ASSAM
14	WP(C)/8588/2019	NATIONAL HYDRO ELECTRIC POWER CORPORATION LTD. (NHPC) <b>Versus</b> THE NATIONAL COMMISSION FOR SCHEDULED TRIBES AND ANR.	MR. P K TIWARI MR. R K D CHOUDHURY MR. A R GOGOI	MR S SARMA (R- 1) MR H K DAS MR. D J DAS MR. T PARTIN
15	WP(C)/9194/2019	JHALAK DEY AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K A MAZUMDER MR. A MALIK	SC, PNRD
16	WP(C)/3343/2020	JAHANARA KHATUN AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR M AHMED MR. N AHMED MR R A AHMED	GA, ASSAM
17	WP(C)/3931/2020	TAHAJUDDIN SK. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MD. A HUSSAIN MR. A S CHOUDHURY	GA, ASSAM
<b>ORDERS</b>				
18	Cont.Cas(C)/347/2019	DIMPY DUTTA <b>Versus</b> ALOK KUMAR AND ANR	MD. A J ATIA MS J MARIYAM MS A H ATIA	MR. B GOGOI
19	Cont.Cas(C)/498/2019 FIXED	GHANSHYAM BHUYAN <b>Versus</b> RAJESH KEMPRAI AND ANR.	MR H BURAGOHAIN MR. B J MUKHERJEE	MR. D SAIKIA MR. B GOGOI MR P NAYAK MR. A PHUKAN
20	I.A.(Civil)/534/2019 <b>in</b> RSA/129/2014	MD. IMRAN HUSSAIN AND ANR <b>Versus</b> MD. SAIFUDDIN AHMED AND 3 ORS.	MR. R J BORDOLOI MR. R ALI	MR. R BHUYAN

**WITH**  
RSA/129/2014

SAIFUDDIN AHMED and 3 ORS.  
**Versus**  
ON DEATH OF NURJAHAN BEGUM HER  
LEGAL HEIR MAKIBUR RAHMAN and 12  
ORS.

MR.R SARMA  
MR. R K BHUYAN  
MR.H DEKA  
MR.D HAZARIKA  
MRA ZAMAN  
MR.R RABHA  
MR. K SAIKIA

MR. M KHAN  
MR.M SARMA(R-1)  
MR.M B U AHMED(R-1)  
MS.A BEGUM  
MR.S K GHOSH  
MR D K BORDOLOI (R6.1-  
R6.3, R8.1-R8.4, R13.1)  
MS. J PAUL (R6.1-R6.3,  
R8.1-R8.4, R13.1)  
MRM J QUADIR  
MR.B BARUAH(R-1)  
MR.S Y AHMED  
MR. B D DEKA  
MR. D DEKA  
MR. M DAS  
N CHAUDHURY  
MR.A RAHMAN

**WITH**  
MC/1105/2014  
**in** RSA/129/2014

SAIFUDDIN AHMED and 3 ORS.  
**Versus**  
ON DEATH OF NURJAHAN BEGUM HER  
LEGAL HEIR MAKIBUR RAHMAN and 12  
ORS.

MR.R SARMA  
MR.H DEKA  
MR.D HAZARIKA

**WITH**  
I.A./615/2015  
**in** RSA/129/2014

SAIFUDDIN AHMED and 3 ORS.  
**Versus**  
ON DEATH OF NURJAHAN BEGUM HER  
LEGAL HEIR MAKIBUR RAHMAN and 12  
ORS.

MR.R SARMA  
MR.H DEKA  
MR.D HAZARIKA

MR. M KHAN  
MR.M SARMA  
MR.M B U AHMED  
MS.A BEGUM  
MR.S K GHOSH  
MS.J PAUL  
MRM J QUADIR  
MR.B BARUAH  
MR.S Y AHMED  
MR.A RAHMAN

**WITH**  
I.A./616/2015  
**in** RSA/129/2014

SAIFUDDIN AHMED and 3 ORS.  
**Versus**  
ON DEATH OF NURJAHAN BEGUM HER  
LEGAL HEIR MAKIBUR RAHMAN and 12  
ORS.

MR.R SARMA  
MR.H DEKA  
MR.D HAZARIKA

MR. M KHAN  
MR.M SARMA(R-1)  
MR.M B U AHMED(R-1)  
MS.A BEGUM  
MR.S K GHOSH  
MRM J QUADIR  
MR.B BARUAH(R-1)  
MR.S Y AHMED  
MR.A RAHMAN

**WITH**  
I.A./617/2015  
**in** RSA/129/2014

SAIFUDDIN AHMED and 3 ORS.  
**Versus**  
ON DEATH OF NURJAHAN BEGUM HER  
LEGAL HEIR MAKIBUR RAHMAN and 12  
ORS.

MR.R SARMA  
MR.P K DEKA  
MR.H DEKA  
MR.D HAZARIKA

MR. M KHAN  
MR.M SARMA(R-1)  
MR.M B U AHMED(R-1)  
MS.A BEGUM  
MR.S K GHOSH  
MRM J QUADIR  
MR.B BARUAH(R-1)  
MR.S Y AHMED  
MR.A RAHMAN

**WITH**  
I.A.(Civil)/4266/2018  
**in** RSA/129/2014

M/S PERFECT MOTORS PVT. LTD.  
**Versus**  
MD. SAIFUDDIN AHMED AND 15

MR. D BARUAH  
MS. N UPADHYAY  
MR. N B P SINGHA

MR. R SARMA  
MR. R K BHUYAN  
MR H DEKA  
MR. D HAZARIKA  
MR K SAIKIA  
MR. R RABHA

**WITH**  
I.A.(Civil)/4267/2018  
**in** RSA/129/2014

VIDYA SAGAR SARIN  
**Versus**  
MD. SAIFUDDIN AHMED AND 15 ORS.

MR. D BARUAH  
MS. N UPADHYAY  
MR. N B P SINGHA

MR. R SARMA  
MR. R K BHUYAN  
MR H DEKA  
MR. D HAZARIKA  
MR K SAIKIA  
MR. R RABHA

21	<b>WITH</b> RSA/62/2018	NALINI DEKA <b>Versus</b> ON THE DEATH OF NURJAHAN BEGUM HER LEGAL HEIRS MD. MAKIBUR RAHMAN AND 4 ORS,	MR. A B CHOUDHURY MR. A C SARMA MR. P CHAKRABORTY MR. M K SHARMA MR. M A CHOUDHURY MR. B HALDAR MISS P M AHMED	MR. R J BORDOLOI (R2, R3) MR. M B U AHMED (R1) MR. R ALI (R2, R3) MR. T G BARUAH (R2, R3)
	<b>WITH</b> I.A.(Civil)/3762/2018 <b>in</b> RSA/62/2018	ON THE DEATH OF NURJAHAN BEGUM , HER LEGAL HEIRS AND 4 ORS. <b>Versus</b> NALINI DEKA	MR. M B U AHMED	MR. A C SARMA MR G BHARADWAJ
	<b>WITH</b> I.A.(Civil)/212/2019 <b>in</b> RSA/62/2018	MD. IMRAN HUSSAIN AND ANR <b>Versus</b> NALINI DEKA	MR. R J BORDOLOI MR. R ALI MR. T G BARUAH	MR A SARMA
	<b>WITH</b> I.A.(Civil)/2103/2019 <b>in</b> RSA/62/2018	NALINI KANTA DEKA <b>Versus</b> ON THE DEATH OF NURJAHAN BEGUM HER LEGAL HEIRS SMT. SAMA BEGUM (DAU)	MR. A C SARMA	
22	Cont.Cas(C)/449/2020	PALLAVESWAR GOSWAMI <b>Versus</b> ANAND PRAKASH TEWARI, IPS	MR. K SINGHA	
23	I.A.(Civil)/1342/2020 <b>in</b> WP(C)/228/2020	ALPANA TALUKDAR <b>Versus</b> THE STATE OF ASSAM and 5 ORS AND 5 ORS	MR J SINGH MR. B D KONWAR SR. ADV. MR R KALITA MR. R SALOI MS. J KONWAR	SC, HEALTH
	<b>WITH</b> WP(C)/228/2020	ALPANA TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR J SINGH MR. B D KONWAR SR. ADV. MR R KALITA MR. R SALOI MR H AGARWAL MS. J KONWAR	MS. M BARMAN MR. M ISLAM SC, HEALTH
24	<b>WITH</b> WP(C)/8292/2019	ALPANA TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MS. M K BROWN	MR. R BORPUJARI SC, HEALTH
25	I.A.(Civil)/2124/2020 <b>in</b> WP(C)/4534/2020	SUNIL KUMAR FORCE NO. 901710135 INSP/STENO <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. U N CHATTRY MR. O LASKAR	ASSTT.S.G.I.
	<b>WITH</b> WP(C)/4534/2020	SUNIL KUMAR FORCE NO. 901710135 INSP/STENO <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. U N CHATTRY MR. O LASKAR	ASSTT.S.G.I.
26	<b>WITH</b> WP(C)/4040/2020	SUNIL KUMAR <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. U N CHATTRY MR. O LASKAR	ASSTT.S.G.I.
27	I.A.(Civil)/2190/2020 <b>in</b> WP(C)/7050/2019	MADAN MOHAN NATH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. R M DEKA	GA, ASSAM
	<b>WITH</b> WP(C)/7050/2019	MADAN MOHAN NATH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA	GA, ASSAM



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LEAVE NOTE OF ADVOCATES FOR 21/12/2020

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1)	MR B K SARMA	20-11-2020	To	24-12-2020
2)	DR. B N GOGOI	16-11-2020	To	22-12-2020
3)	MR. J A AHMED	04-12-2020	To	05-01-2021
4)	MR. B NATH	02-12-2020	To	24-12-2020
5)	MR D K DEY	10-12-2020	To	22-12-2020
6)	MR A D CHOUDHURY	15-12-2020	To	03-01-2021
7)	M ALAMGEER	17-12-2020	To	22-12-2020



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Monday,21st December 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

**COURT NO: 11**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	MACApp./44/2013 WITH LCR	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD. <b>Versus</b> ARUNA SAIKIA AND ORS	MR.B GOSWAMI MR.D K DAS MR.R GOSWAMI MR.I ALAM	
	<b>WITH</b> MC/261/2013 <b>in</b> MACApp./44/2013	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD. <b>Versus</b> ARUNA SAIKIA AND ORS	MR.B GOSWAMI MR.D K DAS MR.R GOSWAMI MR.I ALAM	
2	MACApp./90/2015 WITH LCR	BAJAJ ALLIANCE GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> MISS NUR NEHAR AHMED and 10 ORS	MR.S S SHARMA MR.R DUTTA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	MR.A S BHATTACHARJEE(R-1, 5 & 6) MSS CHAKRABORTY(R-1, 5 & 6) MRM H AHMED(R-1 to 4) MRS.S B GOHAIN(R-1 to 4) MSN NASRIN(R-8 & 9) MR.M HUSSAIN(R-8 & 9) MR.A DUTTA(R-11) MDI H KHANR-9 MR.A RAHMAN(R-8) MRS.P M DUTTA(R-11)
	<b>WITH</b> MACApp./89/2015	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> MD AKSED ALI and 4 ORS	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	MR.K BHATTACHARJEE-1 MR.U DAS(R-4) MR.D SARMAH(R-4) MS.M BHATTACHARJEE(R- 1) MR.A DUTTA(R-5) MRS.P M DUTTA(R-5) MSN BORGHAIN(R-1)
4	MACApp./95/2016	BAJAJ ALLIANZ GENERAL INSURANCE CO LTD <b>Versus</b> GAYATRI MISHRA and ANR	MR.A TALUKDAR MS.L SHARMA MR.K K BHATTA MR.J JOHN	MS.S KHANIKAR(R-1) MS.P CHOUDHURY R-1 MS.P BARUAH(R-1)
5	MACApp./568/2018	M/S BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> ABU BAKKAR SIDDIQUE AND 5 ORS	MR. P HAZARIKA MS. P DAS MR A BARMAN MR. H S BORAH MR D SAIKIA	

**WITH**  
I.A.(Civil)/2290/2018  
in MACApp./568/2018

M/S BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED  
**Versus**  
ABU BAKKAR SIDDIQUE AND 5 ORS

MR. P HAZARIKA  
MS. P DAS  
MR A BARMAN  
MR. H S BORAH  
MR D SAIKIA

MR S S SHARMA  
MR. A R AGARWALA  
MR. R A CHOUDHURY  
MR. M S ALAM  
MR. B J MUKHERJEE  
MR. S A AHMED

**WITH**  
I.A.(Civil)/2291/2018  
in MACApp./568/2018

M/S BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED  
**Versus**  
ABU BAKKAR SIDDIQUE AND 5 ORS

MR. P HAZARIKA  
MS. P DAS  
MR A BARMAN  
MR. H S BORAH  
MR D SAIKIA

**MOTION (BA)**

6	Bail Appln./2901/2020	JAYANTA DAS <b>Versus</b> THE STATE OF ASSAM	MR N J DAS J ISLAM	PP, ASSAM
7	Bail Appln./2902/2020	HALIM ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MD R ISLAM MR S JAFRI	PP, ASSAM
8	Bail Appln./2903/2020	MD. ANOWAR HUSSAIN @ ANOWAR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. S K NARGIS MS. A MESEN MR. R AGARWALL	PP, ASSAM
9	Bail Appln./2904/2020	MAJIDUL HUDA @ MD. MAJIDUL HUDA <b>Versus</b> THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	PP, ASSAM
10	Bail Appln./2906/2020	PAPU BHUYAN <b>Versus</b> THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	PP, ASSAM
11	Bail Appln./2907/2020	SUBRATA SARKAR <b>Versus</b> THE STATE OF ASSAM	MR. D KALITA MS B DEB MS M SHARMA	PP, ASSAM
12	Bail Appln./2909/2020	PRAKASH JHA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
13	Bail Appln./2910/2020	SUBRATA KARMAKAR <b>Versus</b> THE STATE OF ASSAM	MR. R GOSWAMI MS. P. KALITA MS. R DEVI	PP, ASSAM
14	Bail Appln./2911/2020	JOMER ALI <b>Versus</b> THE STATE OF ASSAM	MR. A WAHAB MR. M U MONDAL MD. I H KHAN	PP, ASSAM
15	Bail Appln./2912/2020	RAHMOT ALI AHMED <b>Versus</b> THE STATE OF ASSAM	MR. N BARMAN MS P RABHA MS. J BARMAN	PP, ASSAM
16	Bail Appln./2913/2020	JAMSHED ALI BHUYAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR A K AZAD MR M RAHMAN	PP, ASSAM
17	Bail Appln./2914/2020	IMRAN ALI @ LADEN <b>Versus</b> THE STATE OF ASSAM	MD E AHMED MR. D J DAS MD R ISLAM MS R RABHA MS. A SINGHA	PP, ASSAM
18	Bail Appln./2916/2020	MD. JALALUDDIN @ JALLU <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR N ISLAM	PP, ASSAM
19	Bail Appln./2917/2020	BABUJI BARMAN <b>Versus</b> THE STATE OF ASSAM	MR. S BIKASH	PP, ASSAM
20	Bail Appln./2918/2020	JUN SAIKIA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MR. T CHUTIA MS B BORA MS M DAS	PP, ASSAM
21	Bail Appln./2920/2020	ATUL MANDAL <b>Versus</b> THE STATE OF ASSAM	MR. R K TALUKDAR MR. D BORAH	PP, ASSAM

22	Bail Appln./2921/2020	RUKIA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. H ALI MR. R A CHOUDHURY	PP, ASSAM
23	Bail Appln./2922/2020	DINESH KUMAR <b>Versus</b> THE STATE OF ASSAM	MR N J DAS	PP, ASSAM
24	Bail Appln./2923/2020	LILA DOLEY <b>Versus</b> THE STATE OF ASSAM	MR. L GOGOI	SPL PP WILDLIFE FOREST ASSAM
25	Bail Appln./2924/2020	MINU MIA @ MINU MIAH <b>Versus</b> THE STATE OF ASSAM	MR. A T SARKAR MS. R RAHMAN	PP, ASSAM
26	Bail Appln./2925/2020	DR. JYOTIRMOY DAS <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY G UDDIN MR. P K DAS MR. N MAHAJAN	PP, ASSAM
<b><u>ADMISSION</u></b>				
27	MACApp./212/2020 B/O	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD <b>Versus</b> GITA PEGU AND 7 ORS	MR T KALITA MR. A KAKATI	
	<b>WITH</b> I.A.(Civil)/1498/2020 <b>in</b> MACApp./212/2020	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD <b>Versus</b> GITA PEGU AND 7 ORS	MR T KALITA MR. A KAKATI	
<b><u>BAIL HEARING (BA)</u></b>				
28	Bail Appln./2044/2020 FIXED	PRAFULLA KUMAR ROY <b>Versus</b> THE STATE OF ASSAM	MR A ALI MR. J AHMED MS A HUSSAIN	PP, ASSAM
29	Bail Appln./2381/2020 FIXED	BILLIAM DAIMARY <b>Versus</b> THE STATE OF ASSAM	MR. T DEURI MS N DUTTA	PP, ASSAM
30	Bail Appln./2407/2020 FIXED	MD. NUR ALAM <b>Versus</b> THE STATE OF ASSAM	MR. A B SIDDIQUE	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
31	AB/2771/2020 FIXED	KISHORE BORO AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. B C CHOUDHURY	PP, ASSAM
32	AB/2775/2020 FIXED	SALEMAN ALI AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A R SIKDAR MR FAIZUL HOQUE	PP, ASSAM
33	AB/2878/2020 FIXED	PRANJAL BORA <b>Versus</b> THE STATE OF ASSAM	MR. N ZAMAN MR. A GANGULY MR T CHHETRI MR D BARMAN	PP, ASSAM
34	AB/2895/2020 FIXED	DHARMENDRA KELENG <b>Versus</b> THE STATE OF ASSAM	MR N J DAS	MR D SARMA PP, ASSAM
35	AB/3002/2020 FIXED	MONO KUMAR BRAHMA @ MANAJ KUMAR BRAHMA <b>Versus</b> THE STATE OF ASSAM	MR. M SARANIA MR H MEDHI MS. I KEITZAR	PP, ASSAM
36	AB/3003/2020 FIXED	MANAJ KUMAR BRAHMA @ MONO KUMAR BRAHMA <b>Versus</b> THE STATE OF ASSAM	MR. M SARANIA MR H MEDHI MS. I KEITZAR	PP, ASSAM
37	AB/3129/2020 FIXED	SUMIT SINHA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. S BANIK A N HUSSAIN	PP, ASSAM
38	AB/3281/2020 FIXED	ARUN GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. P HAZARIKA MR. P K MUNIR	PP, ASSAM

39	AB/3285/2020 FIXED	HASEM ALI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR	PP, ASSAM
40	AB/3372/2020 FIXED	AJOY D SHIRA <b>Versus</b> THE STATE OF ASSAM	MR. J SARMAH	PP, ASSAM
<b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b>				
41	RSA/164/2019 FIXED	MIZAZUL HAQUE MAZUMDAR <b>Versus</b> MUJAMMIL HUSSAIN	MR. L R MAZUMDER MD. I HUSSAIN MR. A Z AHMED	
	<b>WITH</b> I.A.(Civil)/2652/2019 <b>in</b> RSA/164/2019	MIZAZUL HAQUE MAZUMDAR <b>Versus</b> MUJAMMIL HUSSAIN	MR. L R MAZUMDER MD. I HUSSAIN MR. A Z AHMED	
42	RSA/283/2019 With LCR, FIXED	MD MOZAHAR ALI SK <b>Versus</b> ALEP UDDIN SK AND 12 ORS	MR. R K BHUYAN MR K SAIKIA MR A ZAMAN MD. K ALI	MR. A C SARMA MR. M H RAJBARBHUIYAN MR G BHARADWAJ MR. P AHMED MS. S RASUL
43	RSA/124/2020	LAL MIA <b>Versus</b> SHANKERLAL SUTRADHAR @ SHANKER SUTRADHAR AND 2 ORS.	MR. U N CHATTRY MR. O LASKAR	
44	RSA/125/2020	NIKHIL DEB <b>Versus</b> SMTI. RENU BALA DAS AND 2 ORS.	MR. S P CHOUDHURY	
	<b>WITH</b> I.A.(Civil)/2188/2020 <b>in</b> RSA/125/2020	NIKHIL DEB <b>Versus</b> RENU BALA DAS AND 2 ORS.	MR. S P CHOUDHURY	
<b><u>ORDERS</u></b>				
45	MACApp./371/2018 WITH LCR, FIXED	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> MD HAMIDUR RAHMAN AND 7 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. A J SAIKIA (R8) MR. S ISLAM MR. U K DUTTA (R8) MR. B KAKATI (R8) MR A HAWARI MR A HAWARI MR A HAWARI MS B KASSHYAP (R8)
	<b>WITH</b>			
46	MACApp./288/2018	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> BOSITON BIBI AND 3 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A TALUKDAR (R5) MR. K K BHATTA (R5) MR. S RAHMAN MR. M DUTTA (R3) MR. S HUSSAIN MS. M BARMAN (R3) MD A HUSSAIN MR. K H SAIKIA MR. M ISLAM (R3) MS. J TALUKDAR (R5)
	<b>WITH</b>			
47	MACApp./307/2018	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> ABDUR RASHID MONDAL AND 5 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. K K BHATTA (R6) MR. M DUTTA (R4) MS. M BARMAN (R4) MR. J JOHN (R6) MR. M ISLAM (R4) MR. A HAWARI (R1, 2 AND 3) MS. JONA TALUKDAR (R6) MR. S ISLAM (R1, 2 AND 3) MS. R DEVI (R6)
48	I.A.(Civil)/1101/2019 FIXED <b>in</b> RSA/8740/2018 <b>WITH</b> RSA/8740/2018 (Filing Number)	MD. EKRAM ALI <b>Versus</b> MD. SAJID KHAN AND ANR  MD EKRAM ALI <b>Versus</b> MD SAJID KHAN AND ANR	MR G P BHOWMIK MR D KALITA	MR. A C BURAGOHAİN (R2) MR. H. BURAGOHAİN (R2) MS A DEVI (R2)

49	I.A.(Civil)/1682/2019 FIXED in RSA/5299/2019  <b>WITH</b> RSA/5299/2019 (Filing Number)	KHAGEN KOIRY @ CHOUDHURY AND 4 ORS. <b>Versus</b> NOMITA DAM  KHAGEN KOIRY @ CHOUDHURY AND 4 ORS <b>Versus</b> NOMITA DAM	MR H DAS MR. B C DEKA MS. U HAZARIKA	MR. S D PURKAYASTHA MR S CHOUDHURY
50	I.A.(Civil)/1880/2019 in RSA/280484/2016  <b>WITH</b> RSA/280484/2016 (Filing Number)  <b>WITH</b> I.A.(Civil)/2109/2020  <b>WITH</b> I.A.(Civil)/2112/2020	SHRI DILIP KUMAR AGARWALLA <b>Versus</b> MUST. ARA JAHAN and ANR  SHRI DILIP KUMAR AGARWALLA <b>Versus</b> MUST ARA JAHAN and ANR  DILIP KUMAR AGARWALLA <b>Versus</b> ARA JAHAN AND ANR.  DILIP KUMAR AGARWALLA <b>Versus</b> ARA JAHAN AND ANR.	MR K K MAHANTA MS N BEGUM MR. K M MAHANTA  MR.K K MAHANTA MRK SINGH  MR K K MAHANTA MR. K M MAHANTA  MR K K MAHANTA MR. K M MAHANTA	       MR G N SAHEWALLA (R2.1- R2.4) MD ASLAM (R2.1-R2.4) MR. P DEKA (R2.1-R2.4) MR. A CHETIA (R2.1-R2.4) MS. S. TODI (R2.1-R2.4)
51	I.A.(Civil)/3131/2019 With LCR, FIXED in Arb.A./4737/2019  <b>WITH</b> Arb.A./4737/2019 (Filing Number)	THE GENERAL MANAGER, BHARAT SANCHAR NIGAM LIMITED AND 7 ORS. <b>Versus</b> MR. ABHISHEK SAHARIA AND 2 ORS.  THE GENERAL MANAGER, BSNL AND 7 ORS <b>Versus</b> MR. ABHISHEK SAHARIA AND 2 ORS	MR. B C PATHAK MR. B PATHAK MR. R THADANI	MR G KHANDELIA MR. K DEKA
52	I.A.(Civil)/4029/2019 B/O in MACApp./635/2019  <b>WITH</b> MACApp./635/2019	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI. LILABATI BORA AND 3 ORS  ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI. LILABATI BORA AND 3 ORS	MR T KALITA MR. A KAKATI  MR T KALITA MR. A KAKATI	
53	RSA/1/2020 FIXED  <b>WITH</b> I.A.(Civil)/9/2020 in RSA/1/2020	SIRAJUL ISLAM MAZARBHUIYAN <b>Versus</b> LUTFUR RAHMAN MAZARBHUIYAN AND 16 ORS  SIRAJUL ISLAM MAZARBHUIYAN <b>Versus</b> LUTFUR RAHMAN MAZARBHUIYAN AND 16 ORS	MR. N H MAZARBHUIYAN MR. D K DEKA MR. N ISLAM MS. L WAJEEDA R ALI  MR. N H MAZARBHUIYAN MR. D K DEKA MR. N ISLAM MS. L WAJEEDA R ALI	MR. K A MAZUMDER MR. A MALIK
54	Tr.P.(C)./21/2020 B/O	PARBATI SONOWAL GYATI <b>Versus</b> GYATI KAGO	MR. S P SHARMA MS U SHARMA	
55	I.A.(Civil)/165/2020 FIXED in El.Pet./1/2019	SRI DAORAO DEKHREB NARZARY <b>Versus</b> SRI NABA KUMAR SARANIA	MR. B C DAS MR. S CHAUHAN MR. A R SHOME MR. S CHAUHAN	MR D MAZUMDER MR. M SARANIA MR. S U AHMED MR. B D DEKA MR. B D DEKA

**WITH**  
El.Pet./1/2019

SRI DAORAO DEKHREB NARZARY  
**Versus**  
SRI NABA KUMAR SARANIA

MR. B C DAS  
MR. B B NARZARY  
MR. S CHAUHAN  
MR. A R SHOME  
MR. S CHAUHAN

MR. D MOZUMDER  
MR. M SARANIA  
MD. S U AHMED  
MR. A I KATHAR  
MR. B D DEKA

**WITH**  
I.A.(Civil)/3512/2019  
**in** El.Pet./1/2019

NABA KUMAR SARANIA  
**Versus**  
SRI DAORAO DEKHREB NARZARY  
SBI GENERAL INSURANCE CO LTD  
**Versus**  
SUMI DAS AND 2 ORS

MR. M SARANIA  
MR. S U AHMED

MR. S CHOUHAN

56 MACApp./192/2020  
FIXED

MR. R GOSWAMI  
MS. P BORTHAKUR

**WITH**  
I.A.(Civil)/1610/2020  
**in** MACApp./192/2020

SBI GENERAL INSURANCE CO LTD  
**Versus**  
SUMI DAS AND 2 ORS

MR. R GOSWAMI  
MS. P BORTHAKUR

57 I.A.(Civil)/865/2020  
WITH LCR, FIXED  
**in** MACApp./574/2018

SMT LUKU BARMAN @ LUKUMONI  
BARMAN  
**Versus**  
ORIENTAL INSURANCE COMPANY LTD

S AHMED  
MD Y ALI  
MR. F R CHOUDHURY

MS. R D MOZUMDAR

**WITH**  
MACApp./574/2018

ORIENTAL INSURANCE COMPANY LTD  
**Versus**  
SMT LUKU BARMAN AND 3 ORS

MS. R D MOZUMDAR  
MS. C MOZUMDAR  
MR. S P SHARMA

MR. A K CHAUDHURY (R3)  
MR. S AHMED (R1, R2)  
MS. R SAIKIA (R3)  
MR. Y ALI (R1, R2)  
MR. F R CHOUDHURY (R1,  
R2)

**WITH**  
I.A.(Civil)/2318/2018  
**in** MACApp./574/2018

ORIENTAL INSURANCE COMPANY LTD  
**Versus**  
SMT LUKU BARMAN AND 3 ORS

MS. R D MOZUMDAR  
MS. C MOZUMDAR  
MR. S P SHARMA

MR. S AHMED  
MD Y ALI

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LEAVE NOTE OF ADVOCATES FOR 21/12/2020

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1)	MR B K SARMA	20-11-2020	To	24-12-2020
2)	DR. B N GOGOI	16-11-2020	To	22-12-2020
3)	MR. J A AHMED	04-12-2020	To	05-01-2021
4)	MR. B NATH	02-12-2020	To	24-12-2020
5)	MR D K DEY	10-12-2020	To	22-12-2020
6)	MR A D CHOUDHURY	15-12-2020	To	03-01-2021
7)	M ALAMGEER	17-12-2020	To	22-12-2020



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

### [ For Monday,21st December 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

COURT NO: 13

#### [CRIMINAL AND PENSION MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./2843/2020 FIXED	AKHAY CHAND BAID @ AKHIYA <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/569/2020 <b>in</b> Bail Appln./2843/2020	AKHAY CHAND BAID @ AKHIYA <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA	PP, ASSAM
2	Bail Appln./2852/2020 FIXED	RANU DEVI BHAGAWATI <b>Versus</b> THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOOND	PP, ASSAM
3	Bail Appln./2908/2020 FIXED	MD. JAKIR HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. P P DUTTA MR T GOGOI	PP, ASSAM
4	Bail Appln./2926/2020	JUGAMAYA BRAHMA @ JUGAMI BRAHMA <b>Versus</b> THE STATE OF ASSAM	MR. N DUBEY	PP, ASSAM
<b>MOTION</b>				
5	AB/3174/2020 WITH OFFICE NOTE	RAJESH KANTI PAUL @ RAJESH PAUL <b>Versus</b> THE STATE OF ASSAM	MR. A U CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
6	AB/3597/2020 FIXED	SMTI. SHRAVANA SARMA <b>Versus</b> THE STATE OF ASSAM	MR P SHARMAH MR P SONOWAL MR. A DEKA	PP, ASSAM
7	AB/3704/2020	DHANI RAM RABHA <b>Versus</b> THE STATE OF ASSAM	MR. R M DAS MS. A BEGUM	PP, ASSAM
<b>ORDER NO STEPS</b>				
8	CrI.A./138/2010 WITH OFFICE NOTE, LCR 5 FILES, FIXED	UNION OF INDIA, <b>Versus</b> BALWINDER SINGH and ANR,	MR.S C KEYAL MRD C CHAKRABORTY C.G.C. ASSTT.S.G.I.	
<b>PENSION MATTERS</b>				
9	WP(C)/730/2020 FIXED	EX-S/350347, HAV/CIPH MAHA SINGH KHATRI <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MRS. A GAYAN MRS. A GAYAN ASSTT.S.G.I.
10	WP(C)/2865/2020 FIXED	DINESH SARMAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S BORA MS J RAJKUMARI	GA, ASSAM MR. I CHOUDHURY MR R L CHUTIA



**ADMISSION**

11	Crl.A./197/2020 B/O	GOLAP DOWARAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M BISWAS MS. N DAS MS. A MESEN	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/509/2020 <b>in</b> Crl.A./197/2020	GOLAP DOWARAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M BISWAS MS. N DAS MS. A MESEN	PP, ASSAM

**BAIL HEARING (BA)**

12	Bail Appln./2146/2020 FIXED	SANJAY BARMAN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
13	Bail Appln./2463/2020 FIXED	KAKOLI BUZARBARUAH <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. D BORA	PP, ASSAM
14	Bail Appln./2497/2020 FIXED	SAHITAN NESSA <b>Versus</b> THE STATE OF ASSAM	MR. A K AHMED MR. K S ISLAM	PP, ASSAM
15	Bail Appln./2586/2020 FIXED	PRANJAL KUMAR SHARMA <b>Versus</b> THE STATE OF ASSAM	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE	PP, ASSAM
16	Bail Appln./2704/2020 FIXED	ABDUL BASID <b>Versus</b> THE STATE OF ASSAM	MR M CHOUDHURY MR M MONDAL	PP, ASSAM
17	Bail Appln./2710/2020 FIXED	MOHURUDDIN ALI <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
18	Bail Appln./2715/2020 FIXED	NILIKHANG WARY <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
19	Bail Appln./2788/2020 FIXED	HUSSAIN MD RIJUAN @ HUSSAIN MAHAMMAD RIZUWAN <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA	MR. A K BHUYAN (FOR INFORMANT) MS. N CHOUDHURY (FOR INFORMANT) MR. M BORAH (FOR INFORMANT) MR. A KHOUND (FOR INFORMANT) PP, ASSAM
20	Bail Appln./2795/2020 FIXED	ARJED ALI <b>Versus</b> THE STATE OF ASSAM	MR D CHAKRABORTY MR D KALITA	PP, ASSAM
21	Bail Appln./2797/2020 FIXED	MD. USHOB ALI <b>Versus</b> THE STATE OF ASSAM	MR P SHARMAH MR P SONOWAL MR. A DEKA	PP, ASSAM
22	Bail Appln./2798/2020 FIXED	JITEN PAUL AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. P K MUNIR MR. C DAS	PP, ASSAM
23	Bail Appln./2800/2020 FIXED	HASMAT ALI <b>Versus</b> THE STATE OF ASSAM	MS. M R DEVI MR A RASHID	PP, ASSAM
24	Bail Appln./2802/2020 FIXED	JIAUR AHMED <b>Versus</b> THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
25	AB/995/2020 FIXED	NUR NOBI HOQUE <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED	PP, ASSAM
26	AB/1991/2020 FIXED	SAHABUDDIN @ LUKAS <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. I U CHOWDHURY	MS C M DEKA(INFOR) MR. A S TAPADER(INFOR) MR M AHMED(INFOR) PP, ASSAM

27	<b>WITH</b> AB/2836/2020	MOHAMMED SHABAJ AHMED <b>Versus</b> THE STATE OF ASSAM	MR. R A CHOUDHURY MR. I U CHOWDHURY	MS C M DEKA (INFORMANT) MR. A S TAPADER (INFORMANT) MR M AHMED (INFORMANT) PP, ASSAM
28	AB/2011/2020 FIXED	SUKUR ALI <b>Versus</b> THE STATE OF ASSAM	MR. K A MAZUMDER MR S AHMED	MR. P M KALITA (FOR INFORMANT) PP, ASSAM
29	<b>WITH</b> AB/1846/2020	MD. MUJIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. K A MAZUMDER MR. A MALIK MR S AHMED	MR. P M KALITA (FOR INFORMANT) PP, ASSAM
30	AB/2405/2020 FIXED	HASINA BEGUM @ HASINA BIBI <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. G P CHETIA	PP, ASSAM
31	AB/2452/2020 FIXED	DHIRAJ DAS @ DHIRAJ DAS KASHYAP <b>Versus</b> THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
32	AB/2566/2020 (SCANNED COPY OF C.D.), FIXED	KULDIP KUMAR <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MR. S DUTTA MS M DAS	PP, ASSAM
33	AB/2614/2020 FIXED	ABDUL KADER <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
34	AB/2691/2020 FIXED	TAIZUDDIN <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR H DAS MR. P TELI	PP, ASSAM
35	AB/2725/2020 FIXED	KABIR AHMED <b>Versus</b> THE STATE OF ASSAM	MR. D DAS SR. ADV MR. D HUSSAIN MR. R A CHOUDHURY MR. K MOHAMMED MS T PARASHAR	PP, ASSAM
36	AB/2751/2020 FIXED	ARABINDU DEY <b>Versus</b> THE STATE OF ASSAM	MR. B NATH MS. N KAKOTY	PP, ASSAM
37	AB/2822/2020 FIXED	BUBUL DEKA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. M C SARMA MR. J K SARMA	PP, ASSAM
38	AB/2852/2020 FIXED	ABUL KASHEM @ KASHEM ALI AND 7 ORS <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MR. S MUNIR MD R ISLAM MR S JAFRI	PP, ASSAM
39	AB/3036/2020 FIXED	ABU TAHER AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M RAHMAN	PP, ASSAM
40	AB/3124/2020 FIXED	DILIP GHOSH <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MR. M MALAKAR MS. A KALITA	PP, ASSAM
41	AB/3168/2020 FIXED	MD MERAJUL HAQUE <b>Versus</b> STATE OF ASSAM	MS. G BORAH	PP, ASSAM
42	AB/3181/2020 FIXED	UPEN DAS AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	J U AHMED MR. R K MUSHAHARY	PP, ASSAM
43	AB/3260/2020 BY STATEMENT	CHABDER ALI <b>Versus</b> THE STATE OF ASSAM	MR. A K AHMED	PP, ASSAM
44	AB/3282/2020 FIXED	NABIN HAZARIKA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
45	<b>WITH</b> AB/3135/2020	RINKU DAS <b>Versus</b> THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY	PP, ASSAM

46	AB/3317/2020 FIXED	DHARANI DAS @ SRI DHARANI DHAR DAS <b>Versus</b> THE STATE OF ASSAM	MR. S H SIKDAR	PP, ASSAM
47	AB/3399/2020 FIXED	NAYAN JYOTI SARMAH <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. U S BORA MR. R DOLEY	PP, ASSAM
48	AB/3458/2020 FIXED	RITA DAS <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
49	AB/3502/2020 FIXED	SMTI. CHAYANIKA BANIA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MR A CHAKRABORTY	PP, ASSAM
50	AB/3545/2020 FIXED	KASIM ALI <b>Versus</b> THE STATE OF ASSAM	MR. R PHUKAN MR. P TALUKDAR	PP, ASSAM
51	AB/3554/2020 FIXED	LATIFUR ROHMAN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A I HUSSAIN MR. S H ZAMAN	PP, ASSAM
52	AB/3555/2020 FIXED	MOINAL HOQUE @ MOINAL SHEIKH <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MR S M ABDULLAH P MR S HOQUE MR S JAFRI	PP, ASSAM
53	AB/3569/2020 FIXED	RUHUL AMIN <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR N ISLAM	PP, ASSAM
54	AB/3571/2020 FIXED	JAHID ALI @ JAHIR <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
<b><u>ORDERS</u></b>				
55	I.A.(CrI.)/111/2020 WITH OFFICE NOTE, FIXED in CrI.A./1023/2020 <b>WITH</b> CrI.A./1023/2020 (Filing Number)  <b>WITH</b> I.A.(CrI.)/1024/2020 (Filing Number)	SIMA DEBVERMA <b>Versus</b> THE STATE OF ASSAM AND ANR  SMTI SIMA DEBVERMA <b>Versus</b> THE STATE OF ASSAM AND ANR  SMTI SIMA DEBVERMA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S K JAIN MS. L TALUKDAR	PP, ASSAM
<b><u>HEARING</u></b>				
56	CrI.A./82/2013 WITH LCR 4 FILES, FIXED	SAIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM,	MR.B D KONWAR MR.R KALITA MS.P CHOUDHURY MSG GHOSH MS.S BARUA MRS.J M KONWAR	PP, ASSAM
57	CrI.A./19/2014 WITH LCR 2 FILES, FIXED	DHRUBA TIWARI <b>Versus</b> STATE OF ASSAM	MRS.F BEGUM MR.A MANNAF MRA K AHMED	PP, ASSAM
58	CrI.A./69/2020 WITH LCR 4 FILES, FIXED  <b>WITH</b> I.A.(CrI.)/161/2020 in CrI.A./69/2020	SAIFUL ISLAM <b>Versus</b> STATE OF ASSAM AND ANR.  SAIFUL ISLAM <b>Versus</b> STATE OF ASSAM	MD. B HUSSAIN MR. P B MAZUMDER  MD. B HUSSAIN MR. P B MAZUMDER	MR N AHMED (R2) MR G P CHETIA PP, ASSAM  PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/12/2020

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1)	MR B K SARMA	20-11-2020	To	24-12-2020
2)	DR. B N GOGOI	16-11-2020	To	22-12-2020
3)	MR. J A AHMED	04-12-2020	To	05-01-2021
4)	MR. B NATH	02-12-2020	To	24-12-2020
5)	MR D K DEY	10-12-2020	To	22-12-2020
6)	MR A D CHOUDHURY	15-12-2020	To	03-01-2021
7)	M ALAMGEER	17-12-2020	To	22-12-2020



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,21st December 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

**COURT NO: 14**

**[CRIMINAL AND PENSION MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./1898/2020	VASIM @ VASIM KHAN <b>Versus</b> THE UNION OF INDIA	MR. S MUNIR MR. T HUSSAIN	SC, NCB
2	Bail Appln./2871/2020 FIXED	HAFIJA KHATUN @ HAFIZA KHATOON <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
<b>WITH</b>				
3	Bail Appln./2818/2020	SEIKH NAZRUL ISLAM @ SK. NAZRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
<b>MOTION</b>				
4	AB/3616/2020 B/O	SMTI. AREENA DOLEY AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. B K GOGOI	PP, ASSAM
5	AB/3676/2020	AJIT KUMAR BHUYAN <b>Versus</b> THE STATE OF ASSAM	MR. P K MUNIR	PP, ASSAM
6	AB/3684/2020	SMTI. SABANA AKTAR @ BEAUTY <b>Versus</b> THE STATE OF ASSAM	MR. A M S MAZUMDER MR. A A R KARIM	PP, ASSAM
<b>PENSION MATTERS</b>				
7	WP(C)/7838/2017 FIXED	KARNA DHAR DAS <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MS.J H CHOUDHURY MR.M AHMED MR.M R Z CHOUDHURY MD.H BHUYAN	C.G.C. MR.S P CHOUDHURY ASSTT.S.G.I.
<b>BAIL HEARING (BA)</b>				
8	Bail Appln./2542/2020 FIXED	HIRU KAMAL PATHAK <b>Versus</b> THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
9	Bail Appln./2582/2020 WITH LCR, FIXED	NRIPEN BAISHYA <b>Versus</b> THE STATE OF ASSAM	MR. B HALDAR MR. S BARMAN	PP, ASSAM
10	Bail Appln./2593/2020 FIXED	ASHOK DAS <b>Versus</b> THE STATE OF ASSAM	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE	PP, ASSAM
<b>WITH</b>				
11	Bail Appln./2585/2020	PRANJAL KUMAR SHARMA <b>Versus</b> THE STATE OF ASSAM	MR. A BHATTACHARYA	PP, ASSAM

12	<b>WITH</b> Bail Appln./2594/2020	DHRUBA JYOTI DAS <b>Versus</b> THE STATE OF ASSAM	MS. K MALAKAR MR. A BHATTACHARYA	PP, ASSAM
13	<b>WITH</b> Bail Appln./2612/2020	PRANAB BORA <b>Versus</b> THE STATE OF ASSAM	MS. K MALAKAR MR. A BHATTACHARYA	PP, ASSAM
14	<b>WITH</b> Bail Appln./2801/2020	DIBAN DEKA <b>Versus</b> THE STATE OF ASSAM	MR N DUTTA MR. N N B CHOUDHURY MR. N SARKAR MR N M DEKA	PP, ASSAM
15	<b>WITH</b> Bail Appln./2806/2020	DIBAN DEKA <b>Versus</b> THE STATE OF ASSAM	MR N DUTTA MR. N N B CHOUDHURY MR. N SARKAR MR N M DEKA	PP, ASSAM
16	Bail Appln./2601/2020 FIXED	RAHMAN GAM <b>Versus</b> THE STATE OF ASSAM	MR G PHUKAN S I AKAND	PP, ASSAM
17	Bail Appln./2602/2020 FIXED	SMTI. MINA BORI <b>Versus</b> THE STATE OF ASSAM	MR G PHUKAN S I AKAND	PP, ASSAM
18	Bail Appln./2614/2020 BA 2561/2020(D/O), FIXED	SHAJIDA KHATUN @ SHAZIDA KHATUN <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN MR. S MOLLAH	PP, ASSAM
19	Bail Appln./2679/2020 FIXED	MONAI DAS <b>Versus</b> THE STATE OF ASSAM	MR. D BHUYAN MR. R CHETRI	PP, ASSAM
20	Bail Appln./2850/2020 FIXED	MD. MAJIBUR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MR. S MUNIR MD R ISLAM MR S JAFRI	PP, ASSAM
21	Bail Appln./2879/2020 FIXED	HANIFUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR N ISLAM	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
22	AB/2178/2020 FIXED	BIRKU GOWALA <b>Versus</b> THE STATE OF ASSAM	MR T THAKURIA MR. M ALI	PP, ASSAM
23	AB/2343/2020 FIXED	MANIK ALI AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
24	AB/2369/2020 FIXED	RUHAL AHMED @ RUYEL AHMED AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. R A CHOUDHURY	PP, ASSAM
25	AB/2538/2020 FIXED	MINTU SAHA <b>Versus</b> THE STATE OF ASSAM	MR D BANIA MR. F A HASSAN	PP, ASSAM
26	AB/2561/2020 FIXED	ABDUR GOFUR AHMED @ ABDUL GOUFAR AHMED @ GOFUR AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR. R KONWAR	PP, ASSAM
27	AB/2638/2020 FIXED	MD. SAHJAHAN ALI @ SAJAHAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. S BHUYAN MS. B DAS	PP, ASSAM
28	AB/2689/2020 FIXED	SAHIDUL ISLAM @ SAIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
29	AB/2929/2020 FIXED	DIPA PHUKAN @ DIPA MORAN <b>Versus</b> THE STATE OF ASSAM	MR N N UPADHYAYA MR. B B KAKATI	PP, ASSAM
30	AB/2998/2020 FIXED	PRASANTA KUMAR DAS <b>Versus</b> THE STATE OF ASSAM	MR. R B GOHAIN	PP, ASSAM

31	AB/3019/2020 FIXED	ABDUL MAJID <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM MR A C ALI MR A AKBAR	PP, ASSAM
32	AB/3061/2020 FIXED	ABDULLA HOQUE ALI @ ABDULLA HOQUE AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR. T UDDIN	PP, ASSAM
33	AB/3171/2020 FIXED	SANJAY SATNAMI <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR H DAS MR. P TELI	PP, ASSAM
34	AB/3196/2020 FIXED	MANIR ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. W RAHMAN MS. S RASUL	PP, ASSAM
35	AB/3199/2020 FIXED	PULIN HANDIQUE <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
36	AB/3237/2020 FIXED	IBRAHIM ALI <b>Versus</b> THE STATE OF ASSAM	MR. A MANNAF	PP, ASSAM
37	AB/3245/2020 FIXED	SULTANUL ARIFIN AHMED AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS B BORA MS M DAS	PP, ASSAM
38	AB/3248/2020 FIXED	HUSSAIN AHMED @ MD. HUSSAIN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. I A HAZARIKA MR. A M AHMED MR. A AHMED MS R DEKA	PP, ASSAM
39	AB/3298/2020 FIXED	MUJIBUR RAHMAN LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. D DAS SR. ADV MR. K MOHAMMED	PP, ASSAM
40	AB/3340/2020 FIXED	MERAJUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR. M A SHEIKH K U AHMED MS N HASAN	PP, ASSAM
41	AB/3341/2020 FIXED	SAFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. I U CHOWDHURY	PP, ASSAM
42	AB/3347/2020 FIXED	INTAJ ALI <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. I U CHOWDHURY	PP, ASSAM
43	AB/3349/2020 FIXED	ABDUL WAHAB MOLLAH <b>Versus</b> THE STATE OF ASSAM	MR S AHMED MD Y ALI	PP, ASSAM
44	AB/3353/2020 FIXED	NABIN DAS AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A ROSHID MS. M R DEVI	PP, ASSAM
45	AB/3383/2020 FIXED	ABUL KALAM AZAD <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR N AHMED	PP, ASSAM
46	AB/3384/2020 FIXED	AYUB ALI AHMED <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
47	AB/3389/2020 FIXED	KASHEM MUNSHI @ KASHEM MUNSI <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN MR. S MOLLAH	PP, ASSAM
48	AB/3394/2020 FIXED	MAHANTA PATIR <b>Versus</b> THE STATE OF ASSAM	MS M BORUAH MR J PAYENG MS. J M RABHA	PP, ASSAM
49	AB/3433/2020 FIXED	JADAV DAS @ JADAV CHANDRA DAS AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. D DAS MR. B J TALUKDAR MR J BARUA	PP, ASSAM
50	AB/3436/2020 FIXED	NOZMUL HOQUE CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	PP, ASSAM
51	AB/3441/2020 FIXED	JAMSHED ALI <b>Versus</b> THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM

52	AB/3463/2020 FIXED	JYOTI NATH <b>Versus</b> THE STATE OF ASSAM	MR. H C SARMA MR. R SARMAH	PP, ASSAM
	<b>WITH</b>			
53	AB/3453/2020	JYOTI NATH <b>Versus</b> THE STATE OF ASSAM	MR. H C SARMA MR. R SARMAH	PP, ASSAM
54	AB/3464/2020 FIXED	MD. RATUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. K M HALOI MR R SARKAR	PP, ASSAM
55	AB/3465/2020 FIXED	SANJIB TALUKDAR AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR D BANIA MR. P S BISWAS	PP, ASSAM
56	AB/3473/2020 FIXED	MINTU BORO <b>Versus</b> THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
57	AB/3480/2020 FIXED	MOFIDUL ISLAM @ MOFIDUR ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN KAKALI DEVI MR R ISLAM	PP, ASSAM
58	AB/3484/2020 FIXED	FARJUL HOQUE @ MD FAJLUL HOQUE AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR M AHMED MR. A HUSSAIN	PP, ASSAM
59	AB/3485/2020 FIXED	AKBAR HUSSAIN @ AKBOR ALI <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. S RANA	PP, ASSAM
60	AB/3538/2020 FIXED	ABDUR RASHID @ A RASHID <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. I U CHOWDHURY	PP, ASSAM
61	AB/3558/2020 FIXED	NAYANJYOTI MOZUMDER <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
62	AB/3560/2020 FIXED	ANANTA SIL AND ANR <b>Versus</b> THE STATE OF ASSAM	MRS M BARMAN MR. A DAS	PP, ASSAM
63	AB/3581/2020 FIXED	ANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
64	AB/3584/2020 FIXED	AMZAD ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
65	AB/3615/2020 FIXED	NABIN NATH <b>Versus</b> THE STATE OF ASSAM	MS A DEVI MR. B KHAKHLARY	PP, ASSAM
	<b>WITH</b>			
66	AB/3588/2020	GOUTAM DAS <b>Versus</b> THE STATE OF ASSAM	MR. B KHAKHLARY	PP, ASSAM
67	AB/3641/2020 FIXED	JINTU BORAH <b>Versus</b> THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	PP, ASSAM
	<b>WITH</b>			
68	AB/3519/2020	DIGANTA KONWAR AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	PP, ASSAM
<b>HEARING</b>				
69	CrI.Pet./1218/2019 WITH OFFICE NOTE, LCR 1 FILE	MANIK UDDIN MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. J LASKAR MR F Z MAZUMDER	MR. D GOSWAMI PP, ASSAM MS P MEDHI



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LEAVE NOTE OF ADVOCATES FOR 21/12/2020

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1)	MR B K SARMA	20-11-2020	To	24-12-2020
2)	DR. B N GOGOI	16-11-2020	To	22-12-2020
3)	MR. J A AHMED	04-12-2020	To	05-01-2021
4)	MR. B NATH	02-12-2020	To	24-12-2020
5)	MR D K DEY	10-12-2020	To	22-12-2020
6)	MR A D CHOUDHURY	15-12-2020	To	03-01-2021
7)	M ALAMGEER	17-12-2020	To	22-12-2020



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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### [ For Monday,21st December 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MIR ALFAZ ALI**

COURT NO: 15

#### [CIVIL AND CRIMINAL MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	MFA/27/2014 WITH LCR	M/S. BAZAZ ALLIANZ GENERAL INSURANCE CO. LTD. <b>Versus</b> NILIMA BISWAS and 4 ORS.	MR.A TALUKDAR MR.K K BHATTA MR.K K BHATTACHARYYA	MR.A R AGARWALA MS.T HASNU
	<b>WITH</b> MC/1063/2014 <b>in</b> MFA/27/2014	M/S. BAZAZ ALLIANZ GENERAL INSURANCE CO. LTD. <b>Versus</b> NILIMA BISWAS and 4 ORS.	MR.A TALUKDAR MR.K K BHATTA MR.K K BHATTACHARYYA	
<b>ORDER NO STEPS</b>				
2	Crl.Pet./568/2020 FIXED	SAIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M I HUSSAIN MR. S M RAHMAN	PP, ASSAM
3	Crl.Pet./569/2020 FIXED	MUZAHAR ALI @ MUZAHAR SK. AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M I HUSSAIN MR. S M RAHMAN	MR. M ALI PP, ASSAM
<b>ADMISSION</b>				
4	CRP(I/O)/321/2017	JASMINE AKHTAR and 3 ORS. <b>Versus</b> INDIAN OIL CORPORATION LTD and ANR.	MR.R DHAR MS.C MEDHI	MR. N DEKA
5	Crl.Rev.P./179/2018	SITARAM PRASAD <b>Versus</b> JAMUN PASWAN AND ANR.	MR. P MAHANTA MS. P SAHARIA	MR. A K GUPTA (R1) MR. R S MISHRA (R1)
6	Crl.Pet./379/2018 WITH LCR, FIXED	KHAGEN CH. PEGU <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR F K R AHMED MR. K I MAZUMDER	MR. T SK (R2) PP, ASSAM
7	Crl.Pet./621/2014	KHAGEN CH. PEGU <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.F K R AHMED MR.K ISLAM MR.K I MAJUMDAR	MR.T SK(R- 2&3) PP, ASSAM
8	Crl.Rev.P./70/2019	BISAL DUTTA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS B TALUKDAR MR. P BOIRAGI MR. S J SARMAH MR G G GOGOI	MR. S C KEYAL (R2) PP, ASSAM
9	Crl.Rev.P./174/2019	MD. RAJA <b>Versus</b> DHARMESWAR KACHARI AND ANR.	MR. K K BHUYAN MR. B DEKA MR. B P CHANGMAI	MR. N BHARALI MS G Gayan MR P SAH PP, ASSAM (R2)

10	Crl.Rev.P./219/2019	MD. AZGAR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A K HUSSAIN MR. B HUSSAIN	DR. B U AHMED MR R ISLAM PP, ASSAM
11	CRP(I/O)/312/2019 FIXED	HASNA BEGUM <b>Versus</b> MANIK CHANDRA MAHANTA	MR. R BORPUJARI	MR. A SAHAD MR. P DEKA
12	Crl.Rev.P./399/2019 WITH LCR 1 FILE	MD. BASIR AHMED <b>Versus</b> SALMAN AHMED AND ANR.	MR. B C DAS MR. S A HUSSAIN MR D J HALOI	MR F K R AHMED MR J UDDIN PP, ASSAM (R2)
13	Crl.Rev.P./428/2019	DEVILAL GUPTA <b>Versus</b> HARESWAR KOIBARTA	MR. N C DAS MS. M DEVI MR. A DAS MS M BORAH	MR. M DUTTA MR. SHEELADITYA
14	Crl.Pet./765/2019 WITH LCR, FIXED	BHOGABAN SING @ RAMJI SINGH AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R BORA MR. R R Gogoi	MR. M AHMED PP, ASSAM
15	Crl.Pet./1272/2019 FIXED	PRAVIR KR. ROY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR B KAUSHIK MR. S HAZARIKA	MR. N C DAS ( R2 ) MR A DAS ( R2 ) PP, ASSAM
16	Crl.Pet./1287/2019 FIXED	SUBHRA JYOTI BHARALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S P ROY MR A K RAI MS K GOGOI MS. N RAI MR K F VIZO	MR. N C DAS MS. M DEVI MR. A DAS MS M BORAH PP, ASSAM
17	Crl.Rev.P./90/2020	SMTI MANJU PAUL <b>Versus</b> SMTI MOUSUMI DAS @ SUMI DAS AND 2 ORS.	MR. B. DUTTA MR. S DEKA MS. J BORO	MR. A K GUPTA MR. R S MISHRA
18	Crl.Pet./105/2020 WITH LCR, B/O	ABDUL MALLIK <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B C CHOUDHURY	MR. A AHMED PP, ASSAM
19	Crl.Rev.P./149/2020 WITH LCR 1 FILE	RAJIB PATOR <b>Versus</b> LUNA MOHAN PATOR	MR. N BORUAH MS B SAIKIA	MR. S DIHINGIA MR I HASSAN MS. P BHUYAN
20	Crl.Pet./187/2020 WITH LCR 2 FILES, FIXED	MD. TAFED ALI @ MD. TAFAZUL HAQUE AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A R MEDHI MS J KUMARI MS. K MEDHI	PP, ASSAM
21	Crl.Pet./231/2020 WITH LCR 1 FILE(SCANNED)	BIMAL SARMA AND 3 ORS. <b>Versus</b> DEBA KUMAR HAZARIKA AND ANR.	MR. D DAS SR. ADV MR. A DHAR MD F FARIDI	MR. A BARUAH MR. A K SHRIVASTAVA
22	Crl.Pet./209/2020	ANIL KUMAR DUBEY AND ANR. <b>Versus</b> DEBA KUMAR HAZARIKA AND ANR.	MR. D DAS SR. ADV MR. A DHAR MD F FARIDI	MR. A BARUAH MR. A K SHRIVASTAVA
23	Crl.Pet./428/2020	MONDAL HEMBRAM @ BABU HEMBRAM AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MD. A HUSSAIN MR. A S CHOUDHURY	MR. K BORUAH(R 2) MR. M ALOM(R 2) PP, ASSAM
24	Crl.Pet./462/2020	MD. JEKIRUL HUSSAIN AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	MR. T ROY MS. B SARKAR PP, ASSAM MR. N K CHAKRABORTY
25	Crl.Pet./469/2020	NABAJYOTI DAS AND ANR. <b>Versus</b> SMTI. KAMINI DAS AND 4 ORS.	MR K BHUYAN	MR. S P CHOUDHURY (R1- R5) PP, ASSAM (R6)
<b>ORDERS</b>				
26	Crl.Rev.P./302/2015 WITH LCR 2 FILES, B/O	KUSHAL CHANDRA DAS <b>Versus</b> SAGAR MAL BHAJANKA	MR.I CHOUDHURY MR.D DAS	
27	Crl.Pet./862/2016 FIXED	PUTUL BORUAH <b>Versus</b> THE STATE OF ASSAM	MS.S BHUYAN MR.R KALITA MR.R SALOI	PP, ASSAM

28	CRP(I/O)/300/2018 B/O	DILIP SARKAR <b>Versus</b> SAILENDRA NATH BHATTACHARJEE AND 2 ORS	MR S S SHARMA MS L SHARMA MR. B J MUKHERJEE	
29	Review.Pet./108/2020 CAVT. 836/2012, IN RSA 184/2012(D/O)	DWIJAMONI SINGH <b>Versus</b> AMAL PAUL CHOUDHURY	MR. A K PURKAYASTHA MR N N UPADHYAYA MR. B B KAKATI	MR G N SAHEWALLA MD ASLAM MR. P DEKA MS. S KATAKEY MR. M SAHEWALLA
30	Crl.Rev.P./209/2020 FIXED	VARSHA MITTAL AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS. B GOGOI MR. A SARMAH	MR H S KALSI(R 2) MR. I S KALSI(R 2) PP, ASSAM
31	Crl.Rev.P./214/2020 FIXED	HABIJUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR A K AZAD	PP, ASSAM
32	Crl.Pet./528/2020	RAJESH GUPTA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR G KAKOTI MR. S KHAN	PP, ASSAM
33	I.A.(Crl.)/537/2020 AB 4412/2019(D/O) in AB/4412/2019	THE STATE OF ASSAM <b>Versus</b> ASURUDDIN ALI @ ASIRUDDIN	ADDL PP,ASSAM	
34	I.A.(Crl.)/558/2020 AB 90/2020(D/O) in AB/4412/2019	THE STATE OF ASSAM <b>Versus</b> ASURUDDIN ALI @ ASIRUDDIN		
35	I.A.(Civil)/746/2020 WITH LCR, B/O in MFA/104/2018	BINA RANI NATH AND ANR <b>Versus</b> NATIONAL INSURANCE CO. LTD. AND ANR	MR. M TALUKDAR	MS R D MAZUMDAR
	<b>WITH</b> MFA/104/2018	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SMT BINA RANI NATH AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. M TALUKDAR MR D MONDAL (R-3) MR. A SAIKIA FOR CAVEATOR
<b>HEARING</b>				
36	CRP/107/2014 WITH LCR, B/O	KAMAL CHANGKAKOTI <b>Versus</b> NORTH LAKHIMPUR BENGALI ASSOCIATION @ BENGALI ASSOCIATION @ NATYA MANDIR and ANR.	MR.K AGARWAL MS.A BEGUM MS.N DEY MR.K BHARDWAJ	MR.B P SINHA(R-1) MR.S K SINGH MR. D MAZUMDARR-1 MRB PUSHILAL MR.A K GUPTA

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LEAVE NOTE OF ADVOCATES FOR 21/12/2020

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1)	MR B K SARMA	20-11-2020	To	24-12-2020
2)	DR. B N GOGOI	16-11-2020	To	22-12-2020
3)	MR. J A AHMED	04-12-2020	To	05-01-2021
4)	MR. B NATH	02-12-2020	To	24-12-2020
5)	MR D K DEY	10-12-2020	To	22-12-2020
6)	MR A D CHOUDHURY	15-12-2020	To	03-01-2021
7)	M ALAMGEER	17-12-2020	To	22-12-2020



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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Web:www.ghconline.gov.in

**[ For Monday,21st December 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 16**

**[CIVIL BENCH-III AND IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	AB/3674/2020	UPEN SAIKIA <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS MS. A MESEN MR. R AGARWALL	PP, ASSAM
2	AB/3675/2020	ZAKIR HUSSAIN @ JAKIR HUSSAIN AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. N BARMAN MS. J BARMAN	PP, ASSAM
3	AB/3677/2020	KABITA DAS AND 8 ORS <b>Versus</b> THE STATE OF ASSAM	MR P DAS MR P PRAWAR	PP, ASSAM
4	AB/3678/2020	DILIP ARJYA <b>Versus</b> THE STATE OF ASSAM	MR. A ROSHID MS. M R DEVI	PP, ASSAM
5	AB/3679/2020	SORHAB ALI <b>Versus</b> THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
6	AB/3680/2020	KAYUM HOQUE <b>Versus</b> THE STATE OF ASSAM	MD E AHMED MR. D J DAS MD R ISLAM MS R RABHA MS. A SINGHA	PP, ASSAM
7	AB/3681/2020	UTPAL MUDOI <b>Versus</b> THE STATE OF ASSAM	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	PP, ASSAM
8	AB/3682/2020	BABU ALI <b>Versus</b> THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
9	AB/3683/2020	DHANA RAY @ NAGEN CHANDRA RAY AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S BORTHAKUR MR. D GOGOI	PP, ASSAM
10	AB/3685/2020	ANANTA BORA @ MAINA <b>Versus</b> THE STATE OF ASSAM	MR. R BORPUJARI MR F KHAN MS D BARUAH MS BISMITA BARMAN	PP, ASSAM
11	AB/3687/2020	DIPU BORAH <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS	PP, ASSAM
12	AB/3688/2020	BHUPEN RAY <b>Versus</b> THE STATE OF ASSAM	MR. R DE	PP, ASSAM

13	AB/3689/2020	ASRAF ALI <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A MANNAF MD A S ALI	PP, ASSAM
14	AB/3690/2020	BIPLOB DUTTA <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MR P SARMA	PP, ASSAM
15	AB/3691/2020	NUR AMIN ALI <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR. A HOQUE	PP, ASSAM
16	AB/3692/2020	MOINUL HOQUE CHOUDHURY AND ANR <b>Versus</b> THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
17	AB/3693/2020	UTPAL HAZARIKA <b>Versus</b> THE STATE OF ASSAM	MR. A RAJKHOWA MR. R P HAZARIKA	PP, ASSAM
18	AB/3694/2020	RAJ KUMAR DOLEY AND 5 ORS <b>Versus</b> THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	PP, ASSAM
19	AB/3695/2020	SAUKAT ALI AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR N ISLAM	PP, ASSAM
20	AB/3696/2020	BABULAL MANDAL AND 5 ORS <b>Versus</b> THE STATE OF ASSAM	MR. R K TALUKDAR MR. D BORAH	PP, ASSAM
21	AB/3697/2020	JAINUDDIN AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR A R BHUYAN MR. M A I HUSSAIN	PP, ASSAM
22	AB/3698/2020	NITESH JAIN <b>Versus</b> THE STATE OF ASSAM	MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MR H K SARMA MR. M SAHEWALLA	PP, ASSAM
23	AB/3699/2020	MD. SAMAD ALI <b>Versus</b> THE STATE OF ASSAM	MR. B PHUKAN	PP, ASSAM
24	AB/3702/2020	ROFIQUL ISLAM AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
25	AB/3703/2020	MD. YAKUB ALI @ EKUB <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. L GOGOI	SPL PP WILDLIFE FOREST ASSAM PP, ASSAM
26	AB/3705/2020	MD. EDUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. R M DAS MS. A BEGUM	PP, ASSAM
27	AB/3710/2020	MINTU AHMED @ MINTUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. S BORTHAKUR MR H P NEPAL	PP, ASSAM
28	AB/3711/2020	ALOK KUMAR GHOSE <b>Versus</b> THE STATE OF ASSAM	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA	PP, ASSAM
29	AB/3712/2020	JADAV CHANGMAI @ JADAB CHANGMAI <b>Versus</b> THE STATE OF ASSAM	MR. U DUTTA MR. D KALITA	PP, ASSAM
30	AB/3713/2020	TANJUL HOQUE @ TONJUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
31	AB/3714/2020	MD. SHAMSAD ALAM <b>Versus</b> THE STATE OF ASSAM	MR. S BORTHAKUR MS. S KAKATI	PP, ASSAM
32	AB/3715/2020	MD. MAZHARUL ISLAM HAZARIKA @ MUKUT <b>Versus</b> THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MR A CHAKRABORTY	PP, ASSAM
33	AB/3716/2020	RASIDUL ISLAM AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. S AHMED MD Y ALI	PP, ASSAM

**ADMISSION**

34	WP(C)/6884/2017	MANUJ PAIT and 150 ORS. <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.K K MAHANTA MR.J SAIKIA MR K MAHANTA MR.P B MAZUMDER	GA, ASSAM MR.C BORUAH(Rly.Adv.) SC, NF RLY
35	WP(C)/6717/2018	PRADIP DAIMARI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. U K NAIR MR. S ISLAM MR. P A AHMED MR A ALI	GA, ASSAM SC, HEALTH AND F W SC, BTC
	<b>WITH</b>			
36	WP(C)/6661/2018	REOSIL BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. U K NAIR MR A ALI MR. P A AHMED MR S ISLAM	GA, ASSAM SC, HEALTH AND F W SC, BTC
	<b>WITH</b>			
37	WP(C)/6713/2018	REOSIL BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR. P A AHMED MR A ALI MR S ISLAM	GA, ASSAM SC, BTC SC, P H E
38	WP(C)/3954/2019 FIXED	KAMRUL ISLAM <b>Versus</b> ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 2 ORS.	MR. J LASKAR MR F Z MAZUMDER MR R DAS	SC, AFDC
	<b>WITH</b>			
39	WP(C)/4212/2019	AMBEDKAR PISCICULTURE COOPERATIVE SOCIETY LTD. AND ANR. <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 2 ORS.	MR. A H M R CHOUDHURY	SC, AFDC
40	WP(C)/6442/2019	AKHTAR UDDIN CHAUDHURY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. S B CHOUDHURY	GA, ASSAM (R-3) MR. Y DOLOI (R-1,2,4) MS. M D BORAH SC. A.T.D.C. SC, TRANSPORT
41	WP(C)/6690/2019 FIXED	KAMRUL ISLAM <b>Versus</b> ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 3 ORS.	MR. J LASKAR	MR. R MAJUMDAR (R4) MRS. B GOGOI (SC, AFDC, (R-1 to R-3)) MR. JUNM LASKAR MR. P N GOSWAMI (R-4) MR. H I CHOUDHURY MR. I KALITA MR. D GOGOI
	<b>WITH</b>			
42	Cont.Cas(C)/516/2019	SUBUDH DAS <b>Versus</b> NAREN CHANDRA BASUMATARY, ACS AND 2 ORS.	MR D J MEDHI MR. D DAS SR. ADV MR S KHOUND	MRS. B GOGOI MR. P SAIKIA MR. M K SHARMA
	<b>WITH</b>			
43	WP(C)/4495/2019	SUBUDH DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR D J MEDHI MR. D DAS SR. ADV MR S KHOUND	GA, ASSAM MR. S B SARMA SC, AFDC
	<b>WITH</b>			
44	WP(C)/5952/2019	DHARMESWAR DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. T DEURI	GA, ASSAM MR. B CHETRI (R5) MR. K K PARASAR (R5) MS Y BHUTIA (R5) SC, AFDC
	<b>WITH</b>			
45	WP(C)/6120/2019 CAVT. NO. 0674/2019	KAMRUL ISLAM <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. (AFDC) AND 3 ORS.	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	GA, ASSAM MR. N C DAS MR B SINHA MS. M DEVI MR. A DAS MR. M GOGOI SC, AFDC FOR CAVEATOR

46	<b>WITH</b> WP(C)/6541/2019 CAVT. NO. 0792/2019	SUBUDH DAS <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 5 ORS.	MR D J MEDHI MR. D DAS SR. ADV MR S KHOUND	MR N DUTTA MR. T ISLAM MS S YASMIN MS. R B BORA (R-7) MRS. B GOGOI MR. A SARMAH MR. A SARMAH MR. P SAIKIA SC, AFDC FOR CAVEATOR
47	WP(C)/7940/2019	M/S. SHAMBHU ELECTRICALS AND ANR. <b>Versus</b> THE GAUHATI MUNICIPAL CORPORATION AND 2 ORS	MR. S P ROY MR A K RAI MS K GOGOI MS. N RAI	MR. S BORA MR.R. DUBEY (R-4) SC, GMC
48	WP(C)/8379/2019 B/O	M/S. MARAJAN MEEN PALAN ATMA SAHAYAK GOT <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S BANIK A N HUSSAIN MS S BORA	GA, ASSAM MR A ALI MS. M KHATUN
49	WP(C)/488/2020	MASTAFIZUR SARKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. M BARMAN MR A DAS	GA, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
50	AB/2151/2020 FIXED	JAKIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. S H ZAMAN	PP, ASSAM
51	AB/2985/2020 FIXED	AKHILESH PANDIT <b>Versus</b> THE UNION OF INDIA	MR. A M BORA MR S RAHMAN MR G SAIKIA MR S M ABDULLAH P MR. R ISLAM MR S JAFRI	SC, NCB

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LEAVE NOTE OF ADVOCATES FOR 21/12/2020

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1)	MR B K SARMA	20-11-2020	To	24-12-2020
2)	DR. B N GOGOI	16-11-2020	To	22-12-2020
3)	MR. J A AHMED	04-12-2020	To	05-01-2021
4)	MR. B NATH	02-12-2020	To	24-12-2020
5)	MR D K DEY	10-12-2020	To	22-12-2020
6)	MR A D CHOUDHURY	15-12-2020	To	03-01-2021
7)	M ALAMGEER	17-12-2020	To	22-12-2020





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Monday, 21st December 2020 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 18**

**[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-I AND WILL RISE AT 2:20  
P.M. AND WILL SIT AGAIN, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	AB/3099/2020	SITARAM PEGU <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
<b>ADMISSION</b>				
2	WP(C)/3251/2017	BIDYUT BIKASH BORA <b>Versus</b> M/S. INDIAN OIL CORPN. LTD. and 5 ORS.	MR.P J SAIKIA MS.M KECHII	MR.T J MAHANTA(Sr.Adv.)(R-6) MR.P P DUTTA(R-6) MR.A BARUAR-6 SC, IOC
3	WP(C)/5676/2019	RANGDHALEE REAL ESTATE CONSULTANTS AND DEVELOPERS LTD. AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M J BARUAH MS B MAJUMDER	GA, ASSAM SC, REVENUE
4	WP(C)/6026/2019	ANOWAR AKAND <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. J LASKAR MR F Z MAZUMDER	SC, PNRD GA, ASSAM
5	WP(C)/7137/2019	NITAI CHANDRA SHILL AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. B GOGOI MR P NAYAK MR. A PHUKAN	GA, ASSAM MR. J M A CHOUDHURY MR. A B T HAQUE
	<b>WITH</b> I.A.(Civil)/1016/2020 <b>in</b> WP(C)/7137/2019	PRADEEP DEY <b>Versus</b> NITAI CHANDRA SHILL AND 5 ORS	MR. D K SARMAH MR. B GOGOI MR P NAYAK MS. A TALUKDAR	GA, ASSAM MR. J M A CHOUDHURY MR. A B T HAQUE
6	WP(C)/4169/2020 FIXED	DILWAR HUSSAIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S K GOSWAMI MR. N BARMAN MR. R BAISHYA	MR. T J MAHANTA MR. RAJARSHEE DE (R5) MR E AHMED MR. F A HASSAN (R5) SC, WATER RESOURCE
7	WP(C)/4849/2020 FIXED	M/S UPCEM ENGINEERING AND CONSULTANCY PVT LTD <b>Versus</b> BRAHMAPUTRA CRACKER AND POLYMER LTD AND 2 ORS	MR S KHOUND MR P BHARDWAJ MS. N BORAH MR. M K CHOUDHURY	MR. N DEKA MR. M GOGOI
8	<b>WITH</b> Cont.Cas(C)/543/2020	M/S UPCEM ENGINEERING AND CONSULTANCY PVT LTD. <b>Versus</b> REEP HAZARIKA AND 2 ORS	MR P BHARADWAJ MR. M K CHOUDHURY MR S KHOUND MS. N BORAH	

9 **WITH** WP(C)/4483/2020 M/S UPCEM ENGINEERING AND CONSULTANCY PVT LTD **Versus** BRAHMAPUTRA CRACKER AND POLYMER LIMITED AND 3 ORS MR S KHOUND MR P BHARDWAJ MR. M K CHOUDHURY MR. N DEKA (R1-R3) MR. M GOGOI (R1-R3)

**BAIL HEARING**

10 AB/3496/2020 FIXED REJEN ALI @ REJEN UDDIN **Versus** THE STATE OF ASSAM MR. D DAS SR. ADV MR S KHOUND PP, ASSAM

11 AB/3537/2020 FIXED NIPAN KALITA **Versus** THE STATE OF ASSAM MR D J HALOI PP, ASSAM

**ORDERS**

12 I.A.(CrI.)/501/2020 AB 2015/20 (D/O) **in** AB/2015/2020 KH ABDUL GOFUR **Versus** THE STATE OF ASSAM AND 4 ORS MRS. R MOMTAZ MR. A ALAMGEER PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/12/2020

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1)	MR B K SARMA	20-11-2020	To	24-12-2020
2)	DR. B N GOGOI	16-11-2020	To	22-12-2020
3)	MR. J A AHMED	04-12-2020	To	05-01-2021
4)	MR. B NATH	02-12-2020	To	24-12-2020
5)	MR D K DEY	10-12-2020	To	22-12-2020
6)	MR A D CHOUDHURY	15-12-2020	To	03-01-2021
7)	M ALAMGEER	17-12-2020	To	22-12-2020



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Monday,21st December 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 19**

**[THIS BENCH WILL SIT AT 2:00 P.M. AND WILL  
RISE AT 2:20 P.M. AND WILL SIT AGAIN, IF  
TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/5797/2017 FIXED	M/S. BHARAT ISPAT and ANR. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MSM L GOPE MS.N HAWELIA MS.N GOGOI MS.N MECH MS.N BORDOLOI	MR.B GOGOI(SC, FINANCE & TAXATION (R - 2,3 & 4)) MS.K PHUKAN(GA, ASSAM, (R - 1))
2	WP(C)/5834/2017	JAI PRAKASH SARMA <b>Versus</b> THE NEW INDIA ASSURANCE CO. LTD. and 4 ORS.	DR.B AHMED MR.N HAQUE MRK UDDIN MR.A K AZAD MR.A U AHMED	MS. N MODI,R S DUTTA,R MR. S DUTTA, SR.ADV.R C SHARMA,R R A HAZARIKA
3	WP(C)/8040/2017 WITH WP(C) 8163/17, 3039/18 & 74/18 (ALL D/O)	RUKON AHMED BARBHUIYA and 181 ORS. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.J LASKAR MR.F Z M NONGBIR	GA, ASSAM
<b>ORDERS</b>				
4	Cont.Cas(C)/529/2017 FIXED	NIRMAL ROY CHOUDHURY <b>Versus</b> KUMUD CH. DEKA and ORS.	MR. S SARMA MS. J BORTHAKUR MR. P B MAZUMDER	MR. P N GOSWAMI (R2, R3) MR. I KALITA MR. K R PATHAK
5	Cont.Cas(C)/285/2018 FIXED	AKHERUZZAMAN <b>Versus</b> MAHENDRA MOHAN BORO AND ANR.	MR. M AHMED MR. M HASHAN	MS. M BARMAN
6	Cont.Cas(C)/536/2019 FIXED	BHARAT CHANDRA KALITA <b>Versus</b> PRASANTA DUTTA	MR. J C CHAUDHURY MR G C SHARMA	MR. N UPADHAYAY

LEAVE NOTE OF ADVOCATES FOR 21/12/2020

1)	MR B K SARMA	20-11-2020	To	24-12-2020
2)	DR. B N GOGOI	16-11-2020	To	22-12-2020
3)	MR. J A AHMED	04-12-2020	To	05-01-2021
4)	MR. B NATH	02-12-2020	To	24-12-2020
5)	MR D K DEY	10-12-2020	To	22-12-2020
6)	MR A D CHOUDHURY	15-12-2020	To	03-01-2021
7)	M ALAMGEER	17-12-2020	To	22-12-2020